



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-----------------------|--|---|---|---|
| - FOR ORDERS - | | | | |
| 1 | PIL/57/2016 | ASSAM ANDOLON SANGRAMI MANCHA Versus THE UNION OF INDIA and 13 ORS | MR. P PATHAK MR. D CHOUDHURY MR. S N KRISHNATRAYA | MR. D SAIKIA GA, ASSAM MR. S C BISWAS MR. S BISWAS ASSTT. S.G.I. |
| 2 | PIL(Suo Moto)/3/2022 | XXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS. | SC, GHC | |
| 3 | WITH WP(C)/239/2024 | RASHIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS | MR. Z KHALID MR. M HASAN MD. A H LASKAR MS S Z HAYAT | GA, ASSAM |
| 4 | WA/242/2022 | MD. BABUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS | MR. A K PURKAYASTHA MR. S K DAS | GA, ASSAM MR. P CHOUDHURY (R-5) MR. B D DEKA (R-5) MR. M DAS (R-5) SC, REVENUE |
| 5 | PIL/65/2023 | BALEN BAISHYA Versus THE STATE OF ASSAM AND 9 ORS. | MR. N N B CHOUDHURY MR SAURADEEP DEY | GA, ASSAM MR. I CHOUDHURY (R-7) MR. S BISWAKARMA (R-7) MS G DAS (R-7) MR T DAS (R-7) R. CHAUHAN (R-7) MR R DAS (R-7) DY.S.G.I. MS A CHOPHY (R-7) SC, AAU |
| 6 | WA/279/2023 FIXED | THE STATE OF ASSAM Versus PADUM BORAH AND 3 ORS. | MR. P N GOSWAMI | MR. B BARMAN (R-1 TO 4) MR. P K DAS (R-1 TO 4) |
| 7 | Cont.Cas(C)/551/2023 | DHIREN CH. MEDHI AND 4 ORS Versus MAMATA HOJAI | MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM | MR. D SAIKIA MR. U SARMA MR B KAUSHIK |
| 8 | I.A.(Civil)/3746/2023 in WA/9999/2023 | THE STATE OF ASSAM AND ANR. Versus DEBANANDA BHARALI AND 4 ORS. | MR. D NATH SR. GA, ASSAM | MR. D P CHALIHA MS M ROY |

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| | WITH WA/9999/2023 (Filing Number) | STATE OF ASSAM REPRESENTED BY HE CHIEF SECRETARY Versus DEBNANDA BHARALI H | MR. D NATH | |
| 9 | I.A.(Civil)/48/2024 in WA/15315/2023 | THE STATE OF ASSAM AND ANR. Versus BIKRAM NATH AND 6 ORS. | MR. D NATH SR. GA, ASSAM | |
| | WITH WA/15315/2023 (Filing Number) | STATE OF ASSAM AND OTHERS Versus BIKRAM NATH B | MR. D NATH | |
| 10 | WA/51/2024 | CHIEF SECRETARY GOVT OF ASSAM Versus BIKASH TALUKDAR AND OTHER | MR. D NATH SR. GA, ASSAM | MR. K R PATGIRI (r-1) MS CHITRALEKHA DAS (r-1) MS K BARMAN (r-1) MS. D. DEVI (r-1) |
| 11 | Cont.Cas(C)/103/2024 | DR. KARABI KALITA Versus DR. BIJOY DEKA | MR. K N CHOUDHURY MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA | |
| 12 | I.A.(Civil)/708/2024 in WA/1779/2024 | PADMA KUMAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS | MR P R SARMA MR D MEDHI P. NAIDING | SC, ELEM. EDU |
| | WITH WA/1779/2024 (Filing Number) | PADMA KUMAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS F | MR D MEDHI | |
| 13 | I.A.(Civil)/851/2024 in WA/3132/2024 | LNK 188 RAMIZUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS | MS. S KANUNGOE MS. J CHETTRY | GA, ASSAM |
| | WITH WA/3132/2024 (Filing Number) | LNK 188 RAMIZUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS E | MS. S KANUNGOE | |
| 14 | I.A.(Civil)/1222/2024 in WA/4536/2024 | RAJPAL SINGH Versus UNION OF INDIA AND 4 ORS | MR.M DUTTA MS S DEV MR. N BARDOLOI | DY.S.G.I. |
| | WITH WA/4536/2024 (Filing Number) | RAJPAL SINGH Versus UNION OF INDIA AND 4 ORS H | MR. M DUTTA | |
| 15 | I.A.(Civil)/1238/2024 in WA/4320/2024 | ABHIJIT KUMAR BARUA Versus M/S HINDUSTAN PETROLEUM CORPORATION LTD AND 3 ORS | MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI | |
| | WITH WA/4320/2024 (Filing Number) | ABHIJIT KUMAR BARUA Versus M/S HINDUSTAN PETROLEUM CORPORATION LTD NAD 3 ORS E | MR. B CHAKRABORTY | |
| | | - FOR FRESH ADMISSION WITH STAY/BAIL - | | |
| 16 | C.Ex.App./2/2024 | COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus M/S HI-TEC MEDICAL AND SURGICAL PRODUCTS A-2 AND A-9 | MR. S C KEYAL | |
| | WITH I.A.(Civil)/816/2024 in C.Ex.App./2/2024 | COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus M/S HI-TEC MEDICAL AND SURGICAL PRODUCTS A-2 AND A-9 | MR. S C KEYAL | |

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| 17 | WA/44/2024 | DAYANANDA DOLEY AND 101 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. H. BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL | SC, N C T E (MR. ISTIAQUE ALAM) DY.S.G.I. SC, EDU |
| | WITH I.A.(Civil)/373/2024 in WA/44/2024 | DAYANANDA DOLEY AND 101 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. H. BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL | DY.S.G.I. SC, EDU |
| 18 | WA/45/2024 | MRIGEN KALITA AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. H. BURAGOHAIN MS A DEVI MS A DEVI MS. H BORAH MS. H BORAH S NATH C AGARWAL | SC, N C T E (MR. ISTIAQUE ALAM) DY.S.G.I. SC. EDU. |
| | WITH I.A.(Civil)/374/2024 in WA/45/2024 | MRIGEN KALITA AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. H. BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL | DY.S.G.I. SC. EDU. |
| 19 | WA/60/2024 CAVT./1361/2023 | INDIAN BANK AND 2 ORS. Versus GAJEN DAS AND 6 ORS B | MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA | MR. S CHAKRABORTY MR. S CHAKRABORTY |
| | WITH I.A.(Civil)/506/2024 in WA/60/2024 | INDIAN BANK AND 2 ORS. Versus GAJEN DAS AND 6 ORS B | MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA | MR. S CHAKRABORTY MR. S CHAKRABORTY |
| 20 | WA/933/2024 (Filing Number) | INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR. B | MR. D DAS SR. ADV | |
| | WITH I.A.(Civil)/414/2024 | INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR. | MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA | MR S CHAKRABORTY FOR CAVEATOR |
| | WITH I.A.(Civil)/936/2024 (Filing Number) | INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR. B | MR. D DAS SR. ADV | |
| 21 | WA/938/2024 (Filing Number) | INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS B | MR. D DAS SR. ADV | |
| | WITH I.A.(Civil)/416/2024 | INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS | MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA | MR S CHAKRABORTY FOR CAVEATOR |
| | WITH I.A.(Civil)/940/2024 (Filing Number) | INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS B | MR. D DAS SR. ADV | |
| 22 | WA/66/2024 | NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS . | MR. I H BARBHUIYA MS R RAJKHOWA | MRS. R DEVI (r-6) SC, SEC. EDU. |
| | WITH I.A.(Civil)/555/2024 in WA/66/2024 | NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS . A | MR. I H BARBHUIYA MS R RAJKHOWA | MRS. R DEVI (r-6) SC, SEC. EDU. |

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| 23 | WA/112/2024 FIXED | BULUMANI MAHANTA Versus THE STATE OF ASSAM AND 7 ORS | MR. S BISWAS MS D DEVI | GA, ASSAM SC, AG SC. AGRICULTURE SC, FINANCE |
| | WITH I.A.(Civil)/1036/2024 in WA/112/2024 | BULUMANI MAHANTA Versus THE STATE OF ASSAM AND 7 ORS | MR. S BISWAS MS D DEVI | GA, ASSAM SC, AG SC. AGRICULTURE SC, FINANCE |
| 24 | WA/128/2024 | SATYABAN TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS | MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT |
| 25 | WP(C)/2226/2024 | HAM -AK RURAL DEVELOPMENT FOUNDATION Versus NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE AND 11 ORS | MR. A C BURAGOHAIN M BURAGOHAIN MS. H BORAH MS. S NATH | DY.S.G.I. |
| | | - FOR FRESH ADMISSION WITHOUT STAY/BAIL - | | |
| 26 | WA/42/2024 | HAREN CHANDRA MALI AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. J I BORBHUIYA MR. S J SARMAH MRS H CHAKRABORTY MR B SINHA | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 27 | WA/64/2024 | JAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS. B | MR. K N CHOUDHURY MR. R M DEKA MR. L GOGOI | SC, P AND R.D. GA, ASSAM |
| 28 | WA/131/2024 FIXED | BISWAJIT SHARMA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. A B T HAQUE | |
| | WITH I.A.(Civil)/960/2024 in WA/131/2024 | RAYHANA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS. | MR. A B T HAQUE | SC, ELEM. EDU |
| 29 | WP(C)/1739/2024 | THE UNION OF INDIA AND 2 ORS. Versus DHANYA KANTA BORA | MRS. R DEVI | |
| | | - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED - | | |
| 30 | WA/68/2021 | THE STATE OF NAGALAND AND 2 ORS. Versus PIHOTO SEMA AND ANR | ADDL. SR. GA, NAGALAND | MS. Z ZHINOMI |
| 31 | WA/198/2023 | PANCHARATNA KRISHI PAM S.S LTD AND ORS . Versus THE STATE OF ASSAM AND 3 ORS . E | MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN | GA, ASSAM SC. REVENUE |
| | | - ADMISSION WITH NOTICE SERVED - REPLY FILED - | | |
| 32 | PIL/34/2023 | DR. ABHIJIT NEOG Versus UNION OF INDIA AND 10 ORS | MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN | GA, ASSAM DY.S.G.I. SC, HEALTH |
| 33 | PIL/40/2023 | ANIMESH DEY AND 9 ORS Versus THE UNION OF INDIA AND 9 ORS | MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR D HUSSAIN | MR. S BARUAH (R-6) MR. S R GOGOI (R-9) MRS S BARUAH (R-1) C. SARMAH (R-9) J SAIKIA(R-9) DY.S.G.I. SC, PCB SC, FOREST |
| 34 | WA/74/2023 | NIRAB CHANDRA ADHIKARY Versus UNION OF INDIA AND 5 ORS. | MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI | SC, HIGHER EDU GA, ASSAM MR. D GOGOI (R-6) MR. S S ROY (R 1 and 3) DY.S.G.I. SC, FINANCE |

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| 35 | WP(C)/1790/2023 FIXED | TEPUNOL YORE AND 3 ORS. Versus THE STATE OF NAGALAND AND 5 ORS. | MR D K MISHRA MR B PRASAD MR P J BORAH | MR. K N CHOUDHURY MR S BORGOHAIN (R- 6) MR. D J DAS (r-2,4) MS N MAHANTA (r-2,4) N GAUTAM (r-2,4) GA, NAGALAND |
| | WITH I.A.(Civil)/1650/2023 in WP(C)/1790/2023 | TEPUNOL YORE AND 3 ORS. Versus THE STATE OF NAGALAND AND 5 ORS. | MR D K MISHRA MR B PRASAD MR P J BORAH N GAUTAM (r-2,4) | GA, NAGALAND |
| 36 | WP(C)/5797/2023 CAVT. NO.08912/023, | EMPLOYEES STATE INSURANCE CORPORATION AND 4 ORS Versus DR. KARABI KALITA AND ANR | MR. K BAISHYA | MR R SHARMA MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIFI (r-1) S RABHA (r-1) DY.S.G.I. FOR CAVEATOR |
| 37 | WP(C)/1414/2024 | SMTI MONI GOGOI AND 19 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED | SC, N C T E SC, EDU |
| HEARING | | | | |
| 38 | WA/21/2024 CAVT. NO.00812/024, B/O | AMRAN HUSSAIN LASKAR Versus MD. MUKTAR HUSSAIN AND 6 ORS. | MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL | MR. K N CHOUDHURY (R-1) SC, P AND R.D. MR. A M AHMED (R-1) MR. A D CHOUDHURY P. GHOSH (R-1) FOR CAVEATOR |
| | WITH I.A.(Civil)/202/2024 in WA/21/2024 | AMRAN HUSSAIN LASKAR Versus MD. MUKTAR HUSSAIN AND 6 ORS. | MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL | SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR |
| 39 | WA/23/2024 CAVT. NO. 00812/024, | AMRAN HUSSAIN LASKAR Versus RAIS UDDIN AHMED AND 5 ORS. | MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL | SC, P AND R.D. MR. M K HUSSAIN (R-1) MRS. S Y AHMED (R-1) MR. A D CHOUDHURY MR K U AHMED (R-1) MS. F H AHMED (R-1) MR. M ALOM (R-1) MD A RAHMAN (R-1) FOR CAVEATOR |
| | WITH I.A.(Civil)/208/2024 in WA/23/2024 | AMRAN HUSSAIN LASKAR Versus RAIS UDDIN AHMED AND 5 ORS. | MR J ABEDIN MR. D A KAIYUM MR. D A KAIYUM MR. M S MONDAL | SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR |

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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|-----|-------------------|------------|----|------------|
| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR. S K SAHARIAH | 18-04-2024 | To | 06-05-2024 |
| 3) | MR. C CHOWDHURY | 20-04-2024 | To | 10-05-2024 |
| 4) | MR. I HUSSAIN | 20-04-2024 | To | 03-05-2024 |
| 5) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 6) | MR. M A CHOUDHURY | 22-04-2024 | To | 07-05-2024 |
| 7) | MR P C DEY | 26-04-2024 | To | 04-05-2024 |
| 8) | MR. B P SINHA | 25-04-2024 | To | 03-05-2024 |
| 9) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 10) | MR. D SAIKIA | 30-04-2024 | To | 04-05-2024 |

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|-----|----------------|------------|----|------------|
| 11) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 12) | MR. A R SIKDAR | 01-05-2024 | To | 03-05-2024 |
| 13) | MS. D SAIKIA | 01-05-2024 | To | 10-05-2024 |
| 14) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 15) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday,3rd May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR****COURT NO: 2****[CIVIL BENCH-III]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|--|---|--|
| <u>MOTION</u> | | | |
| 1 | WP(C)/6437/2023 FIXED | PRASENJIT ROY Versus THE UNION OF INDIA AND 3 ORS. | MR. R SARMA MS. B SARMA DY.S.G.I. |
| 2 | Cont.Cas(C)/219/2024 | ARUNA DUTTA AND ORS Versus APURVA CHANDRA AND ORS | MR. H ALI MRS H AHMED MS S DAS B BARMAN |
| 3 | Cont.Cas(C)/220/2024 | SABINA AHMED AND 222 ORS. Versus H. PATHAK AND 3 ORS. | MS. L DAS MR H K DAS MR A CHAKRABORTY MS D MAHANTA MR A CHETIA |
| 4 | WP(C)/1065/2024 FIXED | RUDRA KANTA MAHANTA Versus THE STATE OF ASSAM AND ANR | MR. S ROY MR. M H LASKAR M. HOSSAIN |
| 5 | WP(C)/1939/2024 FIXED | MAHABIR BISWAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS | MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM |
| 6 | WP(C)/2032/2024 FIXED | SANJEEV KUMAR GOHAIN Versus THE STATE OF ASSAM AND 4 ORS | MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH |
| 7 | WP(C)/2294/2024 | MOHAN KUMAR Versus THE STATE OF ASSAM AND 4 ORS. | MS. D J BORAH MR. B CHETRI MR. S CHETRY |
| 8 | WP(C)/2296/2024 | AKHILESH KUMAR SONI Versus THE UNION OF INDIA AND ANR | MR D BANERJEE JOGABRATA BHATTACHARJEE |
| 9 | WP(C)/2297/2024 | JURI RANI SAHARIA Versus THE STATE OF ASSAM AND 3 ORS | MD. M U AHMED MR. S F CHISTIE |
| 10 | WP(C)/2299/2024 | SANAT KR MUDOI Versus THE STATE OF ASSAM AND 4 ORS | MR. A DEKA MR. S BORTHAKUR MS. S KAKATI |
| 11 | WP(C)/2300/2024 | AJOY BAISHYA Versus THE STATE OF ASSAM AND 6 ORS. | MR B SINHA MR. H ISLAM |

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| 12 | WP(C)/2301/2024 | SANJOY CHOUHAN Versus THE STATE OF ASSAM AND 7 ORS | MR. S K ROY MRS. M M ROY S MEDHI | GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, WATER RESOURCE |
| 13 | WP(C)/2304/2024 | MD. MANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS | MD S HOQUE MR M HOQUE | SC, IRRIGATION SC, SEBA |
| 14 | WP(C)/2305/2024 | UTPAL BORA Versus THE STATE OF ASSAM AND 3 ORS | MR. P P BARUAH MR. D GOSWAMI MS. P MEDHI | GA, ASSAM |
| 15 | WP(C)/2320/2024 B/O | BAHARUL ISLAM Versus THE SECRETARY TO THE GOVT OF ASSAM AND 6 ORS | MS B DEVI MS. S BORA MR. P BORAH | GA, ASSAM SC, P H E |
| 16 | WP(C)/2321/2024 | KAUSHIK DAS Versus THE STATE OF ASSAM AND 11 ORS | MR. FIRUZ KHAN RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN | GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT |
| 17 | WP(C)/2322/2024 | SAHERA KHATUN Versus THE STATE OF ASSAM AND 5 ORS | MR. M ALI MR. R ISLAM MR J. ISLAM MR J. E. SARKAR | SC, P AND R.D. GA, ASSAM |
| 18 | WP(C)/2323/2024 | RUPTON DAIMARI Versus THE STATE OF ASSAM AND 7 ORS | MR. M KALITA MR. N M DAS MR. J HATIMURIA | GA, ASSAM SC, BTC SC, P H E |
| 19 | WP(C)/2324/2024 | JONAKI DAS Versus THE STATE OF ASSAM AND 3 ORS | MR. N N B CHOUDHURY MR A GOHAIN MR. D SUTRADHAR | GA, ASSAM SC, FINANCE |
| ADMISSION | | | | |
| 20 | WP(C)/3925/2017 FIXED | KAMAL SINHA Versus THE STATE BANK OF INDIA and 4 ORS. | MR.G N SAHEWALLA MR.MD ASLAM MR.P DEKA MR.S KATAKEY | MR.K K DEY MRV K BAROOAH MRS BAISHYA |
| 21 | WP(C)/4099/2018 FIXED | SANDEEP AND 2 ORS. Versus THE UNION OF INDIA AND 2 ORS. | MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR. V KUMAR | MRS. A GAYAN MR. M PHUKAN (R1,2,3) ASSTT.S.G.I. |
| 22 | WP(C)/7628/2018 FIXED | LONI BARUAH Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 23 ORS. | MR. P PATHAK MR. A NARZARI | GA, ASSAM MR J C BORAH (R-14) MR. S BORTHAKUR (R-15, R16, R18-R24) MS. S KAKATI (R-15, R-16, R18-R24) MR. C CHAKRAVARTY (R- 15, R16, R18-R24) SC, FINANCE |
| 23 | WP(C)/1392/2022 FIXED | GAUTAM SAIKIA Versus THE STATE OF ASSAM AND 4 ORS | MR H R CHOUDHURY | GA, ASSAM MR J CHUTIA, SC, KAAC SC, HEALTH SC, FINANCE |
| 24 | WP(C)/6473/2022 FIXED | EX G/75613F PRATAP CHHETRI Versus THE UNION OF INDIA AND 2 ORS | MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA | MRS S BARUAH (C.G.C.) ASSTT.S.G.I. |
| 25 | WP(C)/6774/2022 CAVT. NO.11882/022, FIXED | MD. RAJA ALI Versus THE STATE OF ASSAM AND 7 ORS | MR. B RAHMAN | MR. T J MAHANTA (r-8) GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) MR S J SHAMIM (r-8) SC, REVENUE |
| 26 | WP(C)/2982/2023 FIXED | SANJEEB KUMAR SARMA Versus THE STATE OF ASSAM AND 6 ORS | MR S BORTHAKUR MS. P BORAH | GA, ASSAM |

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| 27 | WP(C)/5567/2023 FIXED | NAYAN DAS Versus THE STATE OF ASSAM AND 7 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | MR. P J PHUKAN (R-5) GA, ASSAM MR. A TALUKDAR (R-1) MR. D P BORAH (R-7 & R-8) MR R M DAS (R-2, R-3 & R-4) SC, GMCH SC, HEALTH AND F W SC, G U |
| 28 | WP(C)/5569/2023 FIXED | RANJANA DEVI Versus THE STATE OF ASSAM AND 7 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | MR. P J PHUKAN (R-5) GA, ASSAM MR. D P BORAH (R-7 & R-8) MR R M DAS (R-2, R-3, R-4) MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U |
| 29 | WP(C)/5571/2023 FIXED | PRANAB KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | MR. P J PHUKAN (R-5) GA, ASSAM MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U |
| 30 | WP(C)/5582/2023 FIXED | BEAUTY SAHA Versus THE STATE OF ASSAM AND 7 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U |
| 31 | WP(C)/5583/2023 FIXED | SWADHINATA DEVI Versus THE STATE OF ASSAM AND 7 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | MR. P J PHUKAN (R-5) MR. D P BORA (R-7 & R-8) MR R M DAS (R-2, R-3, R-4) MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U SC, HEALTH |
| 32 | WP(C)/6153/2023 FIXED | PROBIN BHUYAN Versus THE STATE OF ASSAM AND 6 ORS | MR. D BORAH MR. R DOWARAH | GA, ASSAM SC, AGRI. DEPARTMENT |
| 33 | WP(C)/7302/2023 FIXED | KHABIR UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH | SC, P AND R.D. GA, ASSAM |
| 34 | WP(C)/23/2024 FIXED | ASHRAFUL ALOM Versus THE STATE OF ASSAM AND 3 ORS | MR. M R KHANDAKAR MR. A ROHMAN | SC, ASLSA GA, ASSAM MS. A HUSSAIN(r-4) MS M KURMI(r-4) MR R ISLAM (r-4) SC, GHC |
| 35 | WP(C)/96/2024 | KHALED AKHTAR Versus LIFE INSURANCE CORPORATION OF INDIA AND 6 ORS | MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER | MR. S P CHOUDHURY MR K BISWAKARMA |
| 36 | WP(C)/442/2024 | SHAJEDA KHATUN BEGUM Versus THE STATE OF ASSAM AND 3 ORS | MR. S K DAS MR R KARIM MR D BARMAN MR A I TALUKDAR | GA, ASSAM |
| 37 | WP(C)/908/2024 FIXED | ROHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS | MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM | GA, ASSAM SC, NHM SC, HEALTH |

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| 38 | WP(C)/1256/2024 FIXED | JALAL UDDIN AND 17 ORS. Versus THE UNION OF INDIA AND 4 ORS | MR. A D CHOUDHURY | GA, ASSAM DY.S.G.I. |
| 39 | WP(C)/1724/2024 | DULALUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS | MR J C BORAH | SC, HEALTH |
| ORDERS | | | | |
| 40 | Review.Pet./116/2023 B/O, WITH WP(C)/278/2022 (D/O) | MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS. | MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB | SC, SEC. EDU. |
| 41 | WITH WP(C)/4580/2023 | MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS | MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR | MR. A DEKA (r-5) SC, SEC. EDU. |
| | WITH I.A.(Civil)/3017/2023 in WP(C)/4580/2023 | JAHANGIR SHEIKH, Versus MONOWAR HUSSAIN AND 4 ORS. | MR. A DEKA MS L HMAR | MR. I H SAIKIA SC, SEC. EDU. |
| 42 | Cont.Cas(C)/552/2023 FIXED | BARENYA RANJAN BORTHAKUR Versus GYANENDRA DEV TRIPATHI | MR. J PATOWARY | MR. D SAIKIA (R-1) MR. S DUTTA (R-1) MS. N BORDOLOI (R-1) |
| 43 | I.A.(Civil)/1207/2024 in WP(C)/7361/2019 | DIPALI DAS Versus THE FOOD CORPORATION OF INDIA AND 4 ORS. | MR. P K MEDHI MR S BORTHAKUR | MR. S K CHAKRABORTY |
| | WITH WP(C)/7361/2019 | AMIYA KUMAR DAS Versus THE FOOD CORPORATION OF INDIA AND 5 ORS. | MR. P K MEDHI MR. S K TALUKDAR | SC, F C I |
| 44 | I.A.(Civil)/1217/2024 B/O, IN REVIEW PET./140/2022 (D/O), WP(C)/4477/2022 (D/O) in MC/21/2024 | MD. TARIQUEL ISLAM Versus HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL, AND 8 ORS. | M K BORAH | SC, SEC. EDU. |
| | WITH MC/21/2024 | MD. TARIQUEL ISLAM Versus HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL, AND 8 ORS. | M K BORAH | SC, SEC. EDU. |
| 45 | WP(C)/1284/2024 FIXED | SARANGA BHUYAN AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS. | MR S BORTHAKUR MS. P BORAH | SC, HEALTH |
| HEARING | | | | |
| 46 | WP(C)/2720/2023 FIXED | GAJENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS | DR. P K GOSWAMI MR A BARMAN | GA, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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|----|-------------------|------------|----|------------|
| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR. S K SAHARIAH | 18-04-2024 | To | 06-05-2024 |
| 3) | MR. C CHOWDHURY | 20-04-2024 | To | 10-05-2024 |
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| 5) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 6) | MR. M A CHOUDHURY | 22-04-2024 | To | 07-05-2024 |
| 7) | MR P C DEY | 26-04-2024 | To | 04-05-2024 |
| 8) | MR. B P SINHA | 25-04-2024 | To | 03-05-2024 |

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| 9) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 10) | MR. D SAIKIA | 30-04-2024 | To | 04-05-2024 |
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| 12) | MR. A R SIKDAR | 01-05-2024 | To | 03-05-2024 |
| 13) | MS. D SAIKIA | 01-05-2024 | To | 10-05-2024 |
| 14) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 15) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |



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THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|--|---|--|
| MOTION | | | | |
| 1 | WP(C)/2329/2024 | JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS | MR. L R MAZUMDER MR. A Z AHMED | GA, ASSAM DY.S.G.I. SC, F.T SC, ECI |
| ORDERS | | | | |
| 2 | WP(C)/1089/2018 FIXED | SUJATA BANIK Versus THE UNION OF INDIA AND 3 ORS. | MS. D GHOSH MS N DEKA MS A MAHANTA | MR. B D KONWAR SR. ADV. SC, AG MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR MS. M K BROWN ASSTT.S.G.I. |
| 3 | I.A.(Civil)/3663/2023 FIXED in Review.Pet./13944/2023 | MUKBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS. | MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA | SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| | WITH Review.Pet./13944/2023 (Filing Number) | MUKBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS. E | MS. D GHOSH | |
| 4 | WITH I.A.(Civil)/3706/2023 | MUKBUL HUSSAIN, Versus THE UNION OF INDIA AND 5 ORS. | MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA | SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION. |

5 WITH
[I.A.\(Civil\)/950/2024](#)

MUKBUL HUSSAIN,
Versus
THE UNION OF INDIA AND 8 ORS.

MS. D GHOSH
MS N DEKA
MS H BETALA
MR I CHAKMA
MR. S. K. CHAKMA
MR A.K. HAJONG
MS H SEMA

SC, NRC
DY.S.G.I.
SC, ELECTION
COMMISSION.
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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| 13) | MS. D SAIKIA | 01-05-2024 | To | 10-05-2024 |
| 14) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 15) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |



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[For Friday,3rd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---|--|---|
| MOTION | | | |
| 1 WP(C)/521/2024 FIXED | M/S BIVA BAKERS Versus THE UNION OF INDIA AND 5 ORS | MS N SAIKIA MR A SAIKIA | MR. D C BORAH (R-1) DY.S.G.I. SC, INDUSTRIES AND COMMERCE |
| 2 WP(C)/2298/2024 | ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS Versus M/S PADMESH BEVERAGES AND ANR | MR. P N GOSWAMI MR. K P PATHAK | |
| 3 WP(C)/2317/2024 | NIRANJAN KUMAR RAY Versus THE STATE OF ASSAM AND 4 ORS | MR. B GOGOI MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR M BHUYAN | SC, EXCISE DEPTT. |
| ADMISSION | | | |
| 4 WP(C)/953/2021 FIXED | SAHELI DEY Versus THE STATE OF ASSAM AND 3 ORS | MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE | GA, ASSAM SC, EXCISE DEPTT. |
| 5 WP(C)/2015/2023 FIXED | PCM CEMENT CONCRETE PVT LTD Versus THE UNION OF INDIA AND 3 ORS | MR. A GOYAL MR. A CHOUDHURY MR. P DAS | MS. B SARMA DY.S.G.I. |
| 6 WP(C)/2050/2024 FIXED | RANU CHOUDHURY Versus THE BOARD SECONDARY EDUCATION ASSAM AND 6 ORS | MR. P MAHANTA MS C DAS MS. M BORGHAIN | MR. S S ROY (R-5,6) MR. S BORTHAKUR (R-5,6) SC, AHSEC SC, SEBA |
| 7 WP(C)/2055/2024 FIXED | M/S NOVO COMPUTING Versus THE STATE OF ASSAM AND ANR | MR K KHANNA MS M DAS | GA, ASSAM |
| ORDERS | | | |
| 8 Cont.Cas(C)/484/2022 FIXED | DIGANTA RABHA Versus SADHAN BARMAN | MR. S K GOSWAMI MR. R SHARMA | MR. N UPADHAYAY |
| 9 WP(C)/3522/2022 | DIGANTA RABHA Versus THE STATE OF ASSAM AND 6 ORS | MR. S K GOSWAMI MR. N BARMAN | SC, BTC SC, IRRIGATION |

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| 10 | Cont.Cas(C)/508/2022 FIXED | AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA AND ANR | MR. M K SARMA MR. S B PRASAD MR G DAS | MR D KALITA MR J PAYENG (r-2) MR. D NATH (R-2) MS A PAYENG (r-2) |
| | WITH | | | |
| 11 | Cont.Cas(C)/509/2022 | AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA | MR. M K SARMA MR. S B PRASAD MR G DAS | MR D KALITA MR. D NATH |
| 12 | WP(C)/3536/2022 FIXED | RITA CHHETRY Versus THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS. | MR B K MISHRA MR. S ISLAM MR A HAWARI | SC, EPF |
| 13 | Cont.Cas(C)/287/2023 FIXED | M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus MRIDUL DAS | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. H G HAZARIKA | MR. R DHAR(R-1) MS TOSHISENLA(R-1) A LONGKUMER(R-1) |
| 14 | Cont.Cas(C)/341/2023 FIXED | MOZAFFOR HUSSAIN Versus BIKRAM KAIRI, IAS AND 2 ORS | MR. M R KHANDAKAR | MR G BOKALIAL(R-3) MR G BOKALIAL(R-3) |
| | WITH I.A.(Civil)/1248/2024 in Cont.Cas(C)/341/2023 | MOZAFFOR HUSSAIN, Versus BIKRAM KAIRI, IAS AND 3 ORS | | |
| 15 | WP(C)/1073/2024 FIXED | BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS | MR. J KALITA DIKSHITA DEKA | GA, ASSAM, MS. M M KOTOKY SC. AH&VD (for R/p No. 1 to 4) |
| 16 | WP(C)/1588/2024 FIXED | MADHAB SAIKIA Versus THE STATE OF ASSAM AND 4 ORS | MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH | GA, ASSAM MR. M MORE (R-2,3) MR. A BORPUZARI (R-2,3) MR. P K SHARMA (R-2,3) |
| 17 | WP(C)/2315/2024 FIXED | RAM PRASAD DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS | G UDDIN | SC, APDCL |

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE KALYAN RAI SURANA****COURT NO: 7****[CIVIL BENCH-V]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|--|--|---|
| MOTION | | | |
| 1 WP(C)/5884/2023 | M/S VINDHYA VASHINI TRADERS AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR. A GOYAL MR. A CHOUDHURY | SC, TAXES |
| 2 WP(C)/376/2024 | MOHAMMED NIYAHUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS | MS. T SOM MR. P TELI | GA, ASSAM SC, REVENUE |
| WITH | | | |
| 3 WP(C)/2971/2022 | AIJUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MS. T SOM MR. B J MUKHERJEE MR. P TELI | GA, ASSAM SC, PWD SC. REVENUE |
| 4 WP(C)/1341/2024 | HIBRUL AHMED BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND ANR | MR. R PHUKAN MR. P TALUKDAR | GA, ASSAM SC, PWD |
| 5 WP(C)/1574/2024 B/O | ASIRAN NESSA BIBI Versus THE STATE OF ASSAM AND 4 ORS | MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH | GA, ASSAM SC, FINANCE |
| 6 WP(C)/1576/2024 B/O | KULSUM BIBI Versus THE STATE OF ASSAM AND 4 ORS | MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH | GA, ASSAM SC, FINANCE |
| 7 WP(C)/1692/2024 FIXED | APURBA KUMAR BARUAH Versus THE STATE OF ASSAM AND 7 ORS | MR. P K MAZUMDAR MR. R K MAZUMDAR | GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM |
| 8 WP(C)/1932/2024 FIXED | MD. MOSRAK ALI Versus THE STATE OF ASSAM AND 2 ORS | MS A HUSSAIN S AHMED | GA, ASSAM |
| 9 WP(C)/2303/2024 | SUNIRMAL BATTACHARJEE AND ANR Versus THE UNION OF INDIA AND 2 ORS | MS. R CHOUDHURY MS. B. HAZARIKA | DY.S.G.I. SC, HEALTH AND F W |
| 10 WP(C)/2313/2024 | DILIP KUMAR SENGUPTA Versus THE UNION OF INDIA AND 7 ORS | MR. R P SARMAH MR. D DOLEY MS A DEKA | GA, ASSAM DY.S.G.I. |
| 11 WP(C)/2316/2024 | DR. NISHA TOTEJA Versus UNION OF INDIA AND 7 ORS | MR. S P SHARMA MS U SHARMA K AHMED | DY.S.G.I. |

ADMISSION

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|----|--|--|--|---|
| 12 | WP(C)/7367/2021 | SHAHIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS | MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK | GA, ASSAM MR. K K PARASAR (r-1) ASSTT.S.G.I. SC, REVENUE SC, FINANCE |
| 13 | WP(C)/5127/2022 FIXED | BIMAL CHANDRA DEB AND 54 ORS. Versus THE UNION OF INDIA AND 6 ORS. | DR. B AHMED MR. P K ROYCHOU DHURY (p-1,14) MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER | GA, ASSAM MR H GUPTA ASSTT.S.G.I. SC, REVENUE |
| | WITH | | | |
| 14 | WP(C)/6283/2022 | BALAI ROY AND 8 ORS Versus THE UNION OF INDIA AND 6 ORS | DR. B AHMED MR. P K ROYCHOU DHURY (p-2,4) MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER | GA, ASSAM MR. A K DUTTA (r-1,2,3,7) SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I. |
| 15 | WP(C)/37/2023 | BIJEN RAM RABHA AND ANR Versus THE UNION OF INDIA AND 7 ORS | MR S HOQUE | GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE |
| 16 | WP(C)/1038/2023 FIXED | KANHAIYA YADAV Versus THE STATE OF ASSAM AND 4 ORS. | MR B P BORAH MR P J DUTTA MR H MAZUMDER | GA, ASSAM SC, REVENUE |
| 17 | WP(C)/1369/2023 | NABIN CHANDRA BORAH Versus THE STATE OF ASSAM AND 10 ORS | MR H BARUAH MR P BORAH MR P P PHUKAN | SC, PWD ROAD GA, ASSAM SC, GMC SC, PCB |
| 18 | WP(C)/1640/2023 | MRINAL KANTI ROY Versus THE STATE OF ASSAM AND 7 ORS. | MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED | GA, ASSAM MR. A DHAR(R-4 AND 5) MISS S ROY(R-4 AND 5) MD F FARIDI (R-4 AND 5) |
| 19 | WP(C)/3001/2023 | MEGHALAYA INFRATECH LIMITED Versus DEPUTY COMMISSIONER OF INCOME TAX AND 2 ORS | MR. KAPIL GOEL MR. P DAS | SC, INCOME TAX |
| 20 | WP(C)/4260/2023 | DHING TOWN JAME MASJID AND EIDGAH COMMITTEE Versus THE STATE OF ASSAM AND 4 ORS. | MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN | GA, ASSAM |
| 21 | WP(C)/6025/2023 FIXED | SHOFIQL ISLAM AND ANR Versus THE UNION OF INDIA AND 9 ORS | MR. A F N U MOLLAH MD H R AHMED K ZAMAN | SC, APDCL MRS. R DEVI (r-1,7,8,9) MR. B CHOUDHURY (R-2 TO R-6) MR. S BARUAH (R-10) MS R DEVI (R-1, R-7, R-8 & R-9) DY.S.G.I. |
| 22 | WP(C)/6394/2023 FIXED | KHANDA RAM NARZARI Versus THE STATE OF ASSAM AND 4 ORS | MR. W RAHMAN MR M RAHMAN | GA, ASSAM SC, REVENUE SC, FINANCE |
| 23 | WP(C)/7423/2023 CAVT. NO.13892023,117800012482/023, FIXED, WITH CAVT. NO. 1248/2023, WITH CAVT. NO. 1389/2023 | ABDUR RAHMAN MONDAL Versus THE STATE OF ASSAM AND 7 ORS | MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM | MR. B C DAS MR. S H RAHMAN SC, CO OP MS. I DAS FOR CAVEATOR |
| 24 | WP(C)/7579/2023 | MOINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS | MR H R CHOUDHURY S. TALUKDAR | GA, ASSAM |
| 25 | Arb.P./8/2024 FIXED | M/S MEGHALAYA ENGINEERS AND AGENCIES Versus UNION OF INDIA AND 2 ORS. | PETITIONER IN PERSON | MR. S S ROY DY.S.G.I. |

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| 26 | Arb.P./9/2024 FIXED | M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS. | PETITIONER IN PERSON | MR. S S ROY DY.S.G.I. |
| 27 | WP(C)/188/2024 CAVT. NO.00672/024, FIXED, WITH CAVT. 67/2024 | SMTI. RITA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS | MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA | GA, ASSAM MS. P BHATTACHARYA (FOR CAVEATOR) MS P SARMA (FOR CAVEATOR) SC, FOREST SC, PCB |
| 28 | WP(C)/1001/2024 FIXED | MD. MUSTAFA AHMED Versus THE STATE OF ASSAM AND 5 ORS. | MR. D GOGOI MR ARINDAM BARUAH | SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD. |
| 29 | WP(C)/1374/2024 FIXED | SASHADHAR SHIL @ SHASHADHAR SIL Versus THE STATE OF ASSAM AND 5 ORS | MR H DAS MR. B C DEKA D BARUAH | GA, ASSAM SC, REVENUE |
| 30 | WP(C)/1825/2024 CAVT. NO.03012/024, FIXED, WITH CAVT. 301/2024 | MILI CHAUDHURY HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS | MR. R B PHOOKAN MR. M K DAS MR B S CHOWDHURY MS. B CHETRY S J DUTTA | MR J ABEDIN SC, EXCISE DEPTT. FOR CAVEATOR |
| 31 | WP(C)/1836/2024 FIXED | RAM SANKAR SINGH Versus THE UNION OF INDIA AND 6 ORS | MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY | MS. B SARMA DY.S.G.I. SC, G M D A SC, GMC |
| 32 | WP(C)/1858/2024 FIXED | CHANDAN DEB Versus THE STATE OF ASSAM AND 5 ORS | MR. A ROSHID MS. T BEGUM | GA, ASSAM SC, NHAI SC, REVENUE |
| 33 | WP(C)/1864/2024 FIXED | DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS | MR H BARUAH MR P P PHUKAN | GA, ASSAM |
| 34 | WP(C)/1918/2024 FIXED | M/S ASSAM AUTO SPARES Versus THE STATE OF ASSAM AND 2 ORS. | MR A NATH DR ANKIT TODI MS. R JUGLI | SC, FINANCE AND TAXATION |
| ORDERS | | | | |
| 35 | Review.Pet./12/2020 IN WP(C)/2166/2019 (D/O), SINCE DISPOSED OF, WITH OFFICE NOTE OF THE REGISTRAR GENERAL | SRI RAJU RAY Versus THE STATE OF ASSAM AND 3 ORS | MR. U K DAS MS. B D SARMAH | GA, ASSAM |
| 36 | Cont.Cas(C)/10/2021 | MOFIDA KHATUN AND 7 ORS Versus ANIMESH TALUKDAR AND ANR | MD. A. RASHID MR. M HUSSAIN MR A K DAS | MS. A HUSSAIN (R-1) MR R ISLAM (R-1) MS M DEKA (R-1) A M I RAHMAN (R-1) |
| 37 | Cont.Cas(C)/145/2023 | ZEETENDRA SALAI Versus MEGHA NIDHI DAHAL | MR SAURADEEP DEY MR P H KONWAR | MR. D SAIKIA (r-1) MR. S BORA (r-1) |
| 38 | Cont.Cas(C)/435/2023 | BHUMI ADHIGRIHITA KRISHAK SAMITTEE AND ANR Versus S ABBASI, IAS | MR I HASSAN | MR. C SHARMA (r-1) D JAIN (r-1) |
| 39 | Cont.Cas(C)/469/2023 | MD AKHTAR HUSSAIN AND 2 ORS Versus PALLAV GOPAL JHA, IAS AND ANR | MR S DEWRI MR P SONOWAL MR A DEKA | MR. D SARAF (R-1,2) MR. S S GUPTA (R-1,2) |
| 40 | Cont.Cas(C)/487/2023 | RANJIT DAS Versus M H CHOUDHURY | MR. S BANIK MR. D. BORAH | |
| 41 | WP(C)/1032/2024 | GITUL MEDHI Versus THE STATE OF ASSAM AND 8 ORS | MS. N S THAKURIA MR. G K THAKURIA | SC, TRANSPORT DEPARTMENT, ASSAM SC. BTC |
| 42 | WP(C)/1041/2024 FIXED | PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 4 ORS. | MR. A GANGULY MR. A DHANUKA | GA, ASSAM MR B P BORAH (r-4) MR P J DUTTA (r-4) MISS. J GOGOI (r-4) |

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| 43 | I.A.(Civil)/1228/2024 FIXED in Arb.P./17/2023 | M/S BADRI RAI AND COMPANY Versus ASSAM PROJECT ON FOREST BIODIVERSITY CONVERSATION SOCIETY (APFBCS) AND ANR. | MR. S P SHARMA | |
| | WITH Arb.P./17/2023 | BADRI RAI AND COMPANY Versus ASSAM PROJECT ON FOREST BIODIVERSITY CONVERSATION SOCIETY (APFBCS) AND ANR. | MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED | MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI |
| 44 | Arb.P./18/2023 | BADRI RAI AND COMPANY Versus ASSAM PROJECT ON FOREST AND BIODIVERSITY CONVERSATION SOCIETY (APFBCS) AND ANR | MR. U K NAIR MS U SHARMA MR P R SARMA K AHMED | MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI |
| | WITH I.A.(Civil)/1229/2024 in Arb.P./18/2023 | M/S BADRI RAI AND COMPANY Versus ASSAM PROJECT ON FOREST BIODIVERSITY CONVERSATION SOCIETY (APFBCS) AND ANR. | MR. S P SHARMA | |
| 45 | WP(C)/1803/2024 FIXED | PRIYO DOURSHI CHAKMA Versus THE STATE OF ASSAM AND 3 ORS | MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN | SC, FOREST SC, K A A C |
| 46 | WP(C)/1834/2024 FIXED | SANTOSH KUMAR JAIN AND 2 ORS. Versus THE UNION OF INDIA AND 11 ORS. | MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI | GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE |
| 47 | WP(C)/2056/2024 FIXED | UTTAM MRIDHA Versus THE STATE OF ASSAM AND 6 ORS. | MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL | GA, ASSAM |
| 48 | WP(C)/2151/2024 FIXED | M/S WEST BENGAL MANUFACTURING CO PVT LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS | MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY | GA, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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|-----|-------------------|------------|----|------------|
| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR. S K SAHARIAH | 18-04-2024 | To | 06-05-2024 |
| 3) | MR. C CHOWDHURY | 20-04-2024 | To | 10-05-2024 |
| 4) | MR. I HUSSAIN | 20-04-2024 | To | 03-05-2024 |
| 5) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 6) | MR. M A CHOUDHURY | 22-04-2024 | To | 07-05-2024 |
| 7) | MR P C DEY | 26-04-2024 | To | 04-05-2024 |
| 8) | MR. B P SINHA | 25-04-2024 | To | 03-05-2024 |
| 9) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 10) | MR. D SAIKIA | 30-04-2024 | To | 04-05-2024 |
| 11) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 12) | MR. A R SIKDAR | 01-05-2024 | To | 03-05-2024 |
| 13) | MS. D SAIKIA | 01-05-2024 | To | 10-05-2024 |
| 14) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 15) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|--|---|---|
| ORDER NO STEPS | | | |
| 1 WP(C)/4390/2023 | ADHIR CH. BARMAN Versus THE UNION OF INDIA AND 5 ORS. | MR. N ALAM R K MR. A RAHMAN | MR H GUPTA DY.S.G.I. |
| 2 WP(C)/4630/2023 | LANKESWAR MALAKAR Versus THE STATE OF ASSAM AND 3 ORS | MS. T SOM MR H DAS | GA, ASSAM SC, AG SC, FINANCE DEPTT. |
| ADMISSION | | | |
| 3 WP(C)/3534/2017 FIXED | RAIHANA AKHTAR Versus THE STATE OF ASSAM and 7 ORS. | MR.M A I HUSSAIN MRA R BHUYAN | SC, APSC SC, HEALTH |
| 4 WP(C)/7804/2017 FIXED | EXTC-61624-RECT/BB SAHAB SINGH Versus THE UNION OF INDIA and 3 ORS. | MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH | MRS. R DEVI (CGC) ASSTT.S.G.I. |
| 5 WP(C)/14/2021 | VIKI DEEP DAS Versus THE STATE OF ASSAM AND 6 ORS | MS. R KALITA | MR. A GANGULY (r-2 to 7) MR. A DHANUKA (r-2 to 7) SC, A G V B |
| 6 WP(C)/18/2021 | BHARAT CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS | MR. S CHAUHAN MR. P MAZUMDER | SR. GA, ASSAM |
| 7 WP(C)/25/2021 | RAJU KUMAR SARMA Versus THE UNION OF INDIA AND 4 ORS | MR. MD S HOQUE MR. M DEKA | MR. P S BHATTACHARYYA (CGC) (r- 1 to 5) ASSTT.S.G.I. |
| 8 WP(C)/201/2021 | RANJAN NATH Versus THE STATE OF ASSAM AND 4 ORS | MR. K A MAZUMDER MR A K AZAD | SC, PNRD SC, AG MR. S K MEDHI (R-3) SC, FINANCE |
| 9 WP(C)/118/2021 | RATNAJYOTI BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS | MR. K A MAZUMDER MR A K AZAD | SC, PNRD SC, FINANCE |
| 10 WP(C)/1713/2021 | PRANAB BARKAKATI AND 21 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA | GA, ASSAM M KATAKY SC, G U |

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| 11 | WP(C)/1749/2021 | SUMIT DEY Versus THE UNION OF INDIA AND 4 ORS | MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA | MR. S MITRA (r-3 to 5) MR. S S ROY MR A K BORO (r-3 to 5) ASSTT.S.G.I. |
| | WITH | | | |
| 12 | WP(C)/6731/2022 | SUMIT DEY Versus UNION OF INDIA AND 5 ORS | MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA | MR. S MITRA (r-2 to 6) MR. S S ROY (r-1) MR A K BORO (r-2 to 6) ASSTT.S.G.I. |
| 13 | WP(C)/2816/2021 | RIMJHIM DAS (BORA) Versus THE STATE OF ASSAM AND 5 ORS | MR. S C BISWAS MS A DAS MS. J GHOSH A CHAKMA L CHOUDHURY | GA, ASSAM SC, PWD |
| 14 | WP(C)/2899/2021 | SMTI BOGI @ KUNKUNI BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS | MS P BARUAH MR. D C C PHUKAN T KAKATI | GA, ASSAM MR. U J SAIKIA (R-2) MR. U J SAIKIA (R-2) SC, F.T |
| 15 | WP(C)/5478/2021 | BONIL JOHORI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS | MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI | SC, N C HILLS |
| | WITH | | | |
| 16 | WP(C)/5444/2021 | PRASANNA HASNU Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS | MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI | SC, N C HILLS |
| | WITH | | | |
| 17 | WP(C)/5477/2021 | NOBIN KEMPRAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS | MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI | SC, N C HILLS |
| | WITH | | | |
| 18 | WP(C)/5513/2021 | JOYRESH THOUSEN Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS | MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI | SC, N C HILLS |
| 19 | WP(C)/5899/2021 | SUMIT WARY Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS | MR B M DEKA MS D MAHANTA | SC, APDCL |
| 20 | WP(C)/6763/2021 | MRINAL DAS Versus THE STATE OF ASSAM AND 5 ORS. | MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL | GA, ASSAM SC, IRRIGATION |
| 21 | WP(C)/7268/2021 | ASSAM DIPLOMA ENGINEERS SERVICE ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 2 ORS | MR S BORTHAKUR MS. P BORAH | SC, WATER RESOURCE |
| | WITH | | | |
| 22 | WP(C)/7307/2021 | ASSAM DIPLOMA ENGINEERS SERVICE ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 2 ORS | MR S BORTHAKUR MS. P BORAH | GA, ASSAM SC, PWD |
| 23 | WP(C)/1808/2022 FIXED | SARALA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS. | J U AHMED MR S R NAWAZ | GA, ASSAM SC, BTC SC, INDUSTRIES AND COMMERCE |
| 24 | WP(C)/1141/2023 | SUMITRA SARMA Versus THE STATE OF ASSAM AND 2 ORS | MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA | GA, ASSAM |
| 25 | WP(C)/1240/2023 | ASHIRBAD HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS. | MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM | GA, ASSAM SC, REVENUE DEPARTMENT MR. J. HANDIQUE |

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| 26 | WP(C)/1545/2023 | SUBHASH DEBNATH AND 118 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. P K TIWARI MR. A R GOGOI | SC, NHM SC, HEALTH |
| 27 | WP(C)/2835/2023 | MOHESH NATH AND 2 ORS Versus THE GOVT OF ASSAM AND 4 ORS | MR B PATHAK MR B HAZARIKA MS M TIWARI | GA, ASSAM SC, HEALTH |
| 28 | WP(C)/3183/2023 | BIJAY BARO AND 44 ORS. Versus THE STATE OF ASSAM AND 3 ORS | MR. S KATAKI MS. R DUTTA | MS. A. BORA. SC, H & FW DEPTT. (R -1 & 2) GA, ASSAM MS. R. B. BORA. SC, BTC (R-3 & 4) SC, BTC SC, HEALTH |
| 29 | WP(C)/3265/2023 | DR. NAZIR AHMED SHAH, COMMANDANT (MEDICAL) MD DERMATOLOGIST Versus THE UNION OF INDIA AND 5 ORS | MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI | MR. D C BORAH (CENTRAL GOVT COUNSEL) DY.S.G.I. |
| 30 | WP(C)/4123/2023 | R RAMACHANDRAN Versus THE STATE OF ASSAM AND 3 ORS | MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA | SC, INDUSTRIES |
| 31 | WP(C)/4503/2023 | SAURAV LAHON Versus THE STATE OF ASSAM AND 3 ORS | MR. B K GOGOI C. DEKA | GA, ASSAM SC, IRRIGATION |
| 32 | WP(C)/4840/2023 FIXED | BIKI RABHA AND ANR. Versus THE UNION OF INDIA AND 3 ORS. | MR. R SARMA | MRS S BARUAH DY.S.G.I. |
| 33 | WP(C)/5931/2023 | KALYAN DEY PURKAYASTHA Versus THE STATE OF ASSAM AND 2 ORS. | MR. K N CHOUDHURY MR. R M DEKA N GAUTAM | SC, P AND R.D. GA, ASSAM |
| 34 | WP(C)/5965/2023 B/O | PAL GOGOI Versus THE STATE OF ASSAM AND 4 ORS | MR. M R LASKAR MR N SARMA | GA, ASSAM SC, AEGCL |
| 35 | WP(C)/6075/2023 | RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS. | MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL | SC, HEALTH AND F W |
| 36 | WP(C)/502/2024 | SHARMILA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS | MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C | GA, ASSAM |

ORDERS

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|----|--|---|--|--|
| 37 | Cont.Cas(C)/440/2017 | BIPUL CH. MAHANTA Versus MUKTI GOGOI and 2 ORS. | MS.P BHATTACHARYA MR.A BARUA MR.D MAHANTA | |
| 38 | WP(C)/6521/2017 FIXED | RAJJAD AHMED BORBHUIYA Versus THE STATE OF ASSAM and 3 ORS. | MR.K N CHOUDHURY MR.D J DAS MR.D HUSSAIN MR.B K KASHYAP | MR. S. DUTTA, SC, P AND R.D. GA, ASSAM |
| 39 | Cont.Cas(C)/54/2020 | MADAN DAS AND 2 ORS. Versus DEBESWAR MALAKAR , IAS | MS. L DEVI | MR. S BORA, SC GMC |
| 40 | Cont.Cas(C)/81/2020 | MAHINDRY DAS Versus SANJAY KISHOR AND ANR. | MR H DAS MR. B C DEKA | |
| 41 | Cont.Cas(C)/284/2020 | BURHAN AHMED LASKAR AND 2 ORS. Versus SANJEEB KUMAR DAS AND ANR. | MR. L R MAZUMDER MR. A Z AHMED | |
| 42 | Cont.Cas(C)/567/2020 | JYOTI RAJBONGSHI Versus RAJESH KEMPRAI AND ANR | MR. P BHOWMICK | |
| 43 | Cont.Cas(C)/610/2020 | PREM KANTA TANTABAI AND 7 ORS Versus POLASH RANJAN GHARPHALIA AND 2 ORS | MR H RAHMAN MRS. B HAZARIKA | |
| 44 | Cont.Cas(C)/625/2020 | DR. PRADEEP KUMAR GOGOI Versus S JAGANNATHAN, IAS, AND 4 ORS | MR. S B PRASAD | |

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| 45 | Cont.Cas(C)/25/2022 | WAZED ALI Versus JOLLY DAS BRAHMA AND 6 ORS. | MR Z HUSSAIN MR. M HOQUE | MR. M NATH MR. M NATH MR. A BHATTACHARJEE MR. A BHATTACHARJEE |
| 46 | Cont.Cas(C)/133/2023 | MOHAMMED ANSARI Versus GIRIDHAR ARAMANE AND 2 ORS | MRS. R BORAH MR. D BORAH | |
| 47 | Cont.Cas(C)/188/2023 | MD. RIAZUL KARIM Versus J. B. EKKA AND ANR | MR. D P BORAH MR B PAUL MR U GHOSH | MR. P HANDIQUE |
| 48 | Cont.Cas(C)/716/2023 | BIJON HAPILA Versus DIGANTA KUMAR BARUAH AND 7 ORS. | MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS | MR. P N GOSWAMI (R-1,2,3) MR. B GOGOI(r-7) MR P NAYAK(r-7) MR R M DAS (r-4,5,6) MR. C SHARMA (r-4,5,6) MR. D GOGOI (r-8) MR A CHALIHA(r-7) D JAIN (r-4,5,6) MS. M KALITA(R-1,2,3,8) |
| 49 | WP(C)/6891/2023 B/O | SANJIB NARZARY AND 5 ORS Versus THE UNION OF INDIA AND 4 ORS | MR. V RAJKHOWA MR A.J.SARMA | MR. S K MEDHI MRS. R DEVI (r-1) DY.S.G.I. |
| 50 | WP(C)/583/2024 | ARATI DEVI Versus THE STATE OF ASSAM AND 6 ORS | MR. M ISLAM | SC, IRRIGATION SC, FINANCE |
| 51 | I.A.(Civil)/1156/2024 IN WP(C)/3745/2021(D/O), WITH WP(C)/614/2021(D/O) in WP(C)/3745/2021 | ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO- CAMP) Versus THE STATE OF ASSAM AND 4 ORS. | MR. K N CHOUDHURY MR A D CHOUDHURY MR G RAHUL MR. D M NATH MR. D CHOUDHURY | SC, FOREST SC, FOREST |

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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|-----|-------------------|------------|----|------------|
| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR. S K SAHARIAH | 18-04-2024 | To | 06-05-2024 |
| 3) | MR. C CHOWDHURY | 20-04-2024 | To | 10-05-2024 |
| 4) | MR. I HUSSAIN | 20-04-2024 | To | 03-05-2024 |
| 5) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 6) | MR. M A CHOUDHURY | 22-04-2024 | To | 07-05-2024 |
| 7) | MR P C DEY | 26-04-2024 | To | 04-05-2024 |
| 8) | MR. B P SINHA | 25-04-2024 | To | 03-05-2024 |
| 9) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 10) | MR. D SAIKIA | 30-04-2024 | To | 04-05-2024 |
| 11) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 12) | MR. A R SIKDAR | 01-05-2024 | To | 03-05-2024 |
| 13) | MS. D SAIKIA | 01-05-2024 | To | 10-05-2024 |
| 14) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 15) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 12

[SPECIAL DIVISION BENCH

THIS BENCH WILL SIT AT 2:00 PM]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
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|--------------------|--------------|---------------------|---------------------|

ORDERS

| | | | | |
|---|--|--|---|-------------------------|
| 1 | Mat.App./70/2017 WITH LCR, FIXED | XXXX XXXX Versus XXXX XXXX | MR.A R TAHBILDAR MR K THAKUR MR P R SARMA MR D MEDHI B ALI SK | MS. K KHAN MS. A DAS |
| | WITH I.A.(Civil)/3944/2017 in Mat.App./70/2017 | XXXXXXXX Versus XXXXXXXX | MS.R DEVI | |
| | WITH I.A.(Civil)/1943/2023 in Mat.App./70/2017 | XXXXXXXX Versus XXXXXXXX | | MR. A R TALUKDAR |
| 2 | CRL.A(j)/149/2023 WITH LCR 5 FILES, P.B.-3, FIXED | BIJU MALI Versus THE STATE OF ASSAM | MR. S D PURKAYASTHA (AMICUS CURIAE) | PP, ASSAM |
| 3 | Crl.A./459/2023 FIXED | ABDUS SOBAHAN Versus THE STATE OF ASSAM AND 2 ORS. | MR B HAQUE MR N BARMAN MS J BARMAN MR B DEORI | PP, ASSAM SC, NIA |
| 4 | I.A.(Crl.)/595/2023 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2, FIXED in Crl.A./246/2023 | BAHARUDDIN Versus THE STATE OF ASSAM AND ANR. | MR M AHMED MR. A HUSSAIN A. K. KANU | PP, ASSAM |
| | WITH Crl.A./246/2023 | BAHARUDDIN Versus THE STATE OF ASSAM AND ANR. | MR M AHMED MR. A HUSSAIN A. K. KANU | PP, ASSAM |
| 5 | CRL.A(j)/15/2024 FIXED | NIHAL LOHAR @ TOGO Versus THE STATE OF ASSAM | MR. M DUTTA (AMICUS CURIAE) | PP, ASSAM |
| 6 | Crl.A./51/2024 WITH OFFICE NOTE, FIXED | HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS. | MR N BARMAN MS J BARMAN MR B DEORI | PP, ASSAM SC, NIA |
| 7 | Crl.A./55/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED | AZMAL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS. | MR N BARMAN MS J BARMAN MR B DEORI | PP, ASSAM SC, NIA |

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| 8 | Crl.A./77/2024 WITH OFFICE NOTE, FIXED | JAFOR ALI Versus THE STATE OF ASSAM AND ANR. | MS. R CHOUDHURY MR. A AHMED U U KHAN MS. B. HAZARIKA | PP, ASSAM |
| | WITH I.A.(Crl.)/276/2024 in Crl.A./77/2024 | JAFOR ALI Versus THE STATE OF ASSAM AND ANR. | MS. R CHOUDHURY MR. A AHMED U U KHAN MS. B. HAZARIKA | PP, ASSAM |
| 9 | Crl.A./78/2024 WITH OFFICE NOTE, FIXED | SHYAMA PRASAD GOSWAMI @ SEMA AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR. K BORUAH MR K J SAIKIA | PP, ASSAM |
| | WITH I.A.(Crl.)/277/2024 in Crl.A./78/2024 | SHYAMA PRASAD GOSWAMI @ SEMA AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR. K BORUAH MR K J SAIKIA | PP, ASSAM |
| 10 | Crl.A./80/2024 WITH OFFICE NOTE, FIXED | LAKHESWAR BEZBARUAH Versus THE STATE OF ASSAM AND ANR. | MR. N BORAH MR M.J. BHARALI | PP, ASSAM |
| | WITH I.A.(Crl.)/279/2024 in Crl.A./80/2024 | LAKHESWAR BEZBARUAH Versus THE STATE OF ASSAM AND ANR. | MR. N BORAH MR M.J. BHARALI | PP, ASSAM |
| HEARING | | | | |
| 11 | Mat.App./9/2020 WITH LCR, FIXED | XXXXXXX Versus XXXXXXX | MR G PATHAK MS K DEKA MR I UDDIN | MR. S K MEDHI MR D DAS MS. U K PURKAYASTHA MR. B J TALUKDAR |
| 12 | CRL.A(j)/36/2022 <u>11 Y 12 M 4 D</u> :WITH LCR 5 FILES, P.B.-2, FIXED | DULAL TANTI Versus THE STATE OF ASSAM | MR. N HASAN, AMICUS CURIAE | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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|-----|-------------------|------------|----|------------|
| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR. S K SAHARIAH | 18-04-2024 | To | 06-05-2024 |
| 3) | MR. C CHOWDHURY | 20-04-2024 | To | 10-05-2024 |
| 4) | MR. I HUSSAIN | 20-04-2024 | To | 03-05-2024 |
| 5) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 6) | MR. M A CHOUDHURY | 22-04-2024 | To | 07-05-2024 |
| 7) | MR P C DEY | 26-04-2024 | To | 04-05-2024 |
| 8) | MR. B P SINHA | 25-04-2024 | To | 03-05-2024 |
| 9) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 10) | MR. D SAIKIA | 30-04-2024 | To | 04-05-2024 |
| 11) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 12) | MR. A R SIKDAR | 01-05-2024 | To | 03-05-2024 |
| 13) | MS. D SAIKIA | 01-05-2024 | To | 10-05-2024 |
| 14) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 15) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AT 10:15 AM AND WILL
RISE AT 1:00 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------------|--|---|---|---------------------|
| <u>MOTION</u> | | | | |
| 1 | Crl.Pet./511/2024 | DIMBESWAR KALITA Versus THE STATE OF ASSAM AND ANR | MR. B K GOGOI MR. B BISHAYA | PP, ASSAM |
| 2 | Crl.Pet./512/2024 | KAPIRUL ISLAM Versus THE STATE OF ASSAM | MR P K DAS MR. M BARUAH | PP, ASSAM |
| 3 | Crl.Pet./513/2024 | UTTAM DAS Versus THE STATE OF ASSAM AND ANR | MR. R PHUKAN | PP, ASSAM |
| 4 | Crl.Pet./514/2024 | DULAL BORA Versus THE STATE OF ASSAM AND ANR | MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA | PP, ASSAM |
| 5 | AB/973/2024 FIXED | PRADIP CH. KALITA Versus THE STATE OF ASSAM | MR. P J SAIKIA B BURAGOHAIN MS D DUTTA | PP, ASSAM |
| 6 | AB/1108/2024 | PRADIP CH. KALITA Versus THE STATE OF ASSAM | MR. P J SAIKIA MS D DUTTA | PP, ASSAM |
| 7 | AB/1145/2024 | KESHAB GOGOI Versus THE STATE OF ASSAM | MR. P HAZARIKA P. BORAH NAYANMONI KALITA | PP, ASSAM |
| 8 | AB/1146/2024 | BIJMONI NATH SAIKIA Versus THE STATE OF ASSAM | MR. D P BORAH MR P J DUTTA MR H MAZUMDER A KALITA | PP, ASSAM |
| <u>ADMISSION</u> | | | | |
| 9 | Crl.Pet./1195/2023 FIXED | DHRUBA JYOTI DAS Versus THE STATE OF ASSAM | MS S DAS MR. R CHOUDHURY MR. R CHOUDHURY MS. H DAS | PP, ASSAM |
| <u>BAIL HEARING (BA)</u> | | | | |
| 10 | Bail Appln./1060/2024 FIXED | MAFIZUDDIN AHMED Versus THE STATE OF ASSAM | MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MR A HOSSAIN | PP, ASSAM |

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|---------------------|--|--|--|-------------------------|
| 11 | Bail Appln./1153/2024 FIXED | NAZRUL ISLAM Versus THE STATE OF ASSAM | MR J ISLAM | PP, ASSAM |
| BAIL HEARING | | | | |
| 12 | AB/600/2024 FIXED | KASHYAP PATHAK Versus THE STATE OF ASSAM | MR B CHOUDHURY MR. D GOGOI MR. I BORTHAKUR MS. M KALITA | PP, ASSAM |
| 13 | AB/632/2024 FIXED | PUTULI DEKA AND ANR Versus THE STATE OF ASSAM | MR. R SARMA MS. S D SAIKIA | R L CHUTIA PP, ASSAM |
| 14 | AB/803/2024 FIXED | MAMTAZ ALI KAKATI Versus THE STATE OF ASSAM | MR M Z SHAH MD P RAHMAN | PP, ASSAM |
| WITH | | | | |
| 15 | AB/756/2024 | MAMTAZ ALI KAKATI @ MAMTAZ KAKTI Versus THE STATE OF ASSAM | MR M Z SHAH MD P RAHMAN | PP, ASSAM |
| 16 | AB/890/2024 FIXED | SUROJIT RAKSHIT Versus THE STATE OF ASSAM | MR. M BISWAS S K DAS | PP, ASSAM |
| 17 | AB/919/2024 FIXED | SURAJIT DAS Versus THE STATE OF ASSAM | MR. B D GOSWAMI MR. J M GOGOI MR. M KALITA | PP, ASSAM |
| 18 | AB/921/2024 FIXED | MAINUL HAQUE ALI @ MAINUL HAQ ALI Versus THE STATE OF ASSAM | MR B ISLAM MR J ISLAM | PP, ASSAM |
| 19 | AB/972/2024 FIXED | NARENDER Versus THE STATE OF ASSAM | MR R BAISHYA MS. M KHATUN MR. C TALUKDAR | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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|-----|-------------------|------------|----|------------|
| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR. S K SAHARIAH | 18-04-2024 | To | 06-05-2024 |
| 3) | MR. C CHOWDHURY | 20-04-2024 | To | 10-05-2024 |
| 4) | MR. I HUSSAIN | 20-04-2024 | To | 03-05-2024 |
| 5) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
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THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|---|---|---|
| MOTION | | | | |
| 1 | WP(C)/3904/2023 FIXED | MD. ABDUL HALIM Versus THE STATE OF ASSAM AND 5 ORS. | MR. M SAIKIA | SC, ELEM. EDU SC, BTC |
| | WITH | | | |
| 2 | WP(C)/6471/2022 | RAMAKANTA DAIMARY AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN | SC, ELEM. EDU SC, BTC SC, FINANCE |
| | WITH | | | |
| 3 | WP(C)/8282/2022 | KAJALI BARO Versus THE STATE OF ASSAM AND 7 ORS | MR C GOSWAMI | SC, ELEM. EDU SC, BTC SC, FINANCE |
| | WITH | | | |
| 4 | WP(C)/6976/2023 | MD INTAZ ALI Versus THE STATE OF ASSAM AND 4 ORS | MS N SAIKIA | SC, ELEM. EDU SC, BTC |
| 5 | WP(C)/7570/2023 FIXED | AJANTA RAI Versus THE STATE OF ASSAM AND 4 ORS | MR. A MANNAF MD A S ALI | SC, AG SC, A.H and V. DEPT. |
| 6 | WP(C)/1429/2024 FIXED | ISMAIL ALI Versus THE STATE OF ASSAM AND 8 ORS | MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI | SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE |
| 7 | WP(C)/1610/2024 FIXED | MUKTAR UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH | SC, P AND R.D. |
| 8 | WP(C)/2144/2024 FIXED | AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS | MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA | GA, ASSAM |

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| 9 | WP(C)/2246/2024 FIXED | CHIRANJIB BHATTACHARJEE Versus THE ASSAM POWER GENERATION CORP LTD AND 5 ORS | MR S MUKTAR | SC, APDCL SR. SC, APGCL SC, AEGCL |
| 10 | WP(C)/2327/2024 | RAHIMA KHATUN Versus THE STATE OF ASSAM AND 3 ORS | MRS. K DEVI MS S A KHALIFA | SC, ELEM. EDU SC, FINANCE |
| 11 | WP(C)/2330/2024 | KABIR AHMED Versus THE STATE OF ASSAM AND 28 ORS | MR. M KHAN MS J AKTAR | SC, HIGHER EDU GA, ASSAM |
| 12 | WP(C)/2333/2024 | TILESWAR BORAH Versus THE STATE OF ASSAM AND 6 ORS | MR. M KALITA MR. N M DAS MR. J HATIMURIA | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| ORDER NO STEPS | | | | |
| 13 | WP(C)/4220/2023 | APURBA BAISHYA Versus THE STATE OF ASSAM AND 5 ORS. | MR. B BARUAH LEGAL AID COUNSEL | SC, P H E |
| ADMISSION | | | | |
| 14 | WP(C)/8108/2017 FIXED | KAVE BEYPI Versus THE STATE OF ASSAM and 9 ORS. | MR.D BORAH MR.R DOWARAH | MR.C BARUAH SC, AG MR. P SAIKIA, G.A., ASSAM SC, SECONDARY EDUCATION SC, K A A C SC, FINANCE MRJ CHUTIA |
| 15 | WP(C)/1640/2021 | BIRAJ KR DUTTA Versus THE STATE OF ASSAM AND 3 ORS | MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI MRS. B CHAKRABORTY | MR R DHAR (SC, AG(A & E)) SC, FINANCE |
| 16 | WP(C)/2509/2021 FIXED | BHARATI DEVI Versus THE STATE OF ASSAM AND 5 ORS | DR. B AHMED MR. U K NAIR MR. P D NAIR MS. L DAS MR. A K AZAD MR P D NAYAK MR. M P SARMA MR. A BORO MR A CHAKRABORTY MS D MAHANTA MR A CHETIA | SC, HIGHER EDU MR. K GOGOI, SC, HIGHER EDUCATION |
| 17 | WP(C)/3786/2021 FIXED | SABITA SUTRADHAR Versus THE STATE OF ASSAM AND 7 ORS | MR H DAS | SC, ELEM. EDU SC, AG SC, FINANCE SC, K A A C |
| 18 | WP(C)/3987/2022 FIXED | JYOTISH CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS | MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED | SC, AG SC, P H E |
| WITH | | | | |
| I.A.(Civil)/1178/2024 in WP(C)/3987/2022 | | | | |
| 19 | WP(C)/5699/2022 FIXED | RUNUMEE DAS Versus THE STATE OF ASSAM AND ORS | MRS A SAIKIA MS. U SAUD | GA, ASSAM |
| 19 | WP(C)/5699/2022 FIXED | MANIKA BORO Versus THE STATE OF ASSAM AND 6 ORS | MR. I CHOUDHURY R L CHUTIA MS N GUPTA | SC, AG MR. A KHANIKAR (R7) SC, EDU SC, FINANCE |
| 20 | WP(C)/5743/2022 FIXED | SABEN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS | MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN | GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE |
| 21 | WP(C)/6647/2022 FIXED | RATUL ACHARYYA Versus THE STATE OF ASSAM AND 7 ORS | MR. A SARMA MR. K KALITA MR. S CHOWDHURY | SC, AG SC, EDU |

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| 22 | WP(C)/7419/2022 FIXED | MANI PEGU Versus THE STATE OF ASSAM AND 3 ORS | MR H DAS MR. B C DEKA | SC, AG SC, IRRIGATION |
| 23 | WP(C)/660/2023 B/O | ASHOK SINGH Versus THE STATE OF ASSAM AND 4 ORS | MR. J LASKAR MR R DAS | MR. D F A AHMED SC, EDU SC, FINANCE |
| 24 | WP(C)/713/2023 FIXED | RAHELA KHANAM Versus THE STATE OF ASSAM AND 8 ORS | MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER | SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR U SARMA (r-6,7) MR. S ROY (R9) MR. M H LASKAR (R9) M. HOSSAIN (R9) SC, FINANCE |
| 25 | WP(C)/1119/2023 FIXED | BHARAT CH. DAS Versus THE STATE OF ASSAM AND 3 ORS. | MS. A TALUKDAR | MR. S R BORUAH (R-5) SC, SEC. EDU. SC, FINANCE DEPTT. |
| 26 | WP(C)/1860/2023 B/O | KALPANA BARMAN Versus THE STATE OF ASSAM AND 5 ORS | MRS A BUJARBARUAH MS N DAS | SC, ELEM. EDU SC, BTC SC, FINANCE |
| 27 | WP(C)/1904/2023 B/O | SMTI SNEHALATA DAS Versus THE STATE OF ASSAM AND 5 ORS | MRS A BUJARBARUAH MS N DAS | SC, ELEM. EDU SC, BTC SC, FINANCE |
| 28 | WP(C)/2266/2023 | FAZLUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS. | MR S BORTHAKUR MR P H KONWAR | GA, ASSAM MR A CHALIHA, SC, FINANCE DEPT. SC, SEC. EDU. |
| 29 | WP(C)/2457/2023 | SULENG HANSE Versus THE STATE OF ASSAM AND 4 ORS | MR B BORA MR P S RAJA MR A B DUTTA | SC, APCL SC, SOIL CONSERVATION DEPTT. SC, FINANCE |
| 30 | WP(C)/2698/2023 FIXED | YAKUB ALI LASKAR Versus THE STATE OF ASSAM AND 5 ORS. | MD H R AHMED MR S ISLAM MR A MALEK | SC, ELEM. EDU SC, AG SC, FINANCE |
| 31 | WP(C)/3006/2023 | SMT. SUSMITA DEB SHOME Versus THE STATE OF ASSAM AND 6 ORS | MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS | GA, ASSAM MR. S C BISWAS (R-2) MR. R MAJUMDAR (R-6) MS A BORAH(R-5) MS. J GHOSH(R-5) MR RITURAJ TIWARI (R-5) SC, SEC. EDU. SC, EDU |
| 32 | WP(C)/3572/2023 | SATYA BRATA DAS Versus THE UNION OF INDIA AND 3 ORS. | MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA | MR H GUPTA (r-1) DY.S.G.I. |
| 33 | WP(C)/3584/2023 | CHATIBALA RABHA Versus THE UNION OF INDIA AND 3 ORS | MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI | MR. K K NANDI (r-4) MR. U K GOSWAMI (R-1) MS S DEY (r-4) MISS. R. DAS (r-4) DY.S.G.I. |
| 34 | WP(C)/5093/2023 FIXED | SUDARSHANA BATSHAH Versus THE STATE OF ASSAM AND 4 ORS | MR. Y S MANNAN MR. U K GOSWAMI MS. J DEKA MS. A TALUKDAR | SC, RMSA MR. N HAQUE (r-7,8) MR. A K AZAD (r-7,8) SC, SEC. EDU. |
| 35 | WP(C)/5696/2023 FIXED | ABDUL MOMIN SARKAR Versus THE STATE OF ASSAM AND 4 ORS H | MR. R K D CHOUDHURY MR M RANA | GA, ASSAM MR R ISLAM (R 5) MS A HUSSAIN N CHAKRABARTY S PAUL |
| | WITH I.A.(Civil)/3145/2023 in WP(C)/5696/2023 | MD. MAHMUD AL HASSAN Versus ABDUL MOMIN SARKAR AND 4 ORS. | MR R ISLAM N CHAKRABARTY S PAUL | MR. R K D CHOUDHURY MR M RANA |
| 36 | WP(C)/5869/2023 | JOGESWAR BUJARBARUAH Versus THE STATE OF ASSAM AND 5 ORS | MR. C BHATTACHARYYA MR R DAS | GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE |

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|---------------|--|--|---|--|
| 37 | WP(C)/6827/2023 FIXED | DIGANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS | MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS | SC, PWD |
| 38 | WP(C)/7318/2023 FIXED | KAMRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS | MR. I ALAM MR. T SK | SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. |
| 39 | WP(C)/7407/2023 | MADHUSUDHAN DASGUPTA Versus THE STATE OF ASSAM AND 2 ORS | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH | SC, ELEM. EDU |
| 40 | WP(C)/7594/2023 | SURIYA BEGUM Versus THE STATE OF ASSAM AND 2 ORS | MR G R A MOTTAQUEE | SC, SEBA |
| 41 | WP(C)/1723/2024 B/O | RABI CHANDRA SEAL Versus THE STATE OF ASSAM AND 3 ORS | MR. S U AHMED MR A HAWARI | SC, ELEM. EDU |
| 42 | WP(C)/1889/2024 FIXED | MUKSUDUL HUSSAIN KHANDAKAR Versus THE STATE OF ASSAM AND 3 ORS | MS D BORGHAIN MR. P GOHAIN MS. M SARMAH | SC, ELEM. EDU |
| 43 | WP(C)/1927/2024 FIXED | ACHYUTANANDA BARKAKATI Versus THE ASSAM POWER GENERATION CORPORATION LIMITED AND 4 ORS | MR S MUKTAR | SC, APDCL SR. SC, APGCL SC, AEGCL |
| 44 | WP(C)/1928/2024 FIXED | ASWINI KUMAR MEDHI Versus THE ASSAM POWER GENERATION CORPORATION LIMITED AND 4 ORS | MR S MUKTAR | SC, APDCL SR. SC, APGCL SC, AEGCL |
| ORDERS | | | | |
| 45 | WP(C)/4932/2023 B/O | GOLOK CHANDRA BORA Versus THE BOARD OF SECONDARY EDUCATION AND 3 ORS | MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI | SC, SEBA |
| 46 | Review.Pet./57/2024 FIXED, IN WP(C)/7392/2023 (D/O) | THE ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR Versus BHRIGUPATI TALUKDAR AND ORS | MR. P N GOSWAMI MR. S P SHARMA | |
| 47 | WP(C)/840/2024 B/O | DULAL SAIKIA AND 5 ORS Versus ASSAM STATE WAREHOUSING CORPORATION AND 3 ORS | MR C GOSWAMI | GA, ASSAM |
| 48 | I.A.(Civil)/1012/2024 in WP(C)/4817/2022 | PRABHAT CHANDRA DOLOI AND 8 ORS Versus THE STATE OF ASSAM AND ORS. H | MR. J C CHAUDHURY MR. S M SARMA | GA, ASSAM |
| | WITH WP(C)/4817/2022 | PRABHAT CHANDRA DOLOI AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. J C CHAUDHURY MR. S M SARMA | GA, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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|-----|-------------------|------------|----|------------|
| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR. S K SAHARIAH | 18-04-2024 | To | 06-05-2024 |
| 3) | MR. C CHOWDHURY | 20-04-2024 | To | 10-05-2024 |
| 4) | MR. I HUSSAIN | 20-04-2024 | To | 03-05-2024 |
| 5) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 6) | MR. M A CHOUDHURY | 22-04-2024 | To | 07-05-2024 |
| 7) | MR P C DEY | 26-04-2024 | To | 04-05-2024 |
| 8) | MR. B P SINHA | 25-04-2024 | To | 03-05-2024 |
| 9) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 10) | MR. D SAIKIA | 30-04-2024 | To | 04-05-2024 |
| 11) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |

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|-----|----------------|------------|----|------------|
| 12) | MR. A R SIKDAR | 01-05-2024 | To | 03-05-2024 |
| 13) | MS. D SAIKIA | 01-05-2024 | To | 10-05-2024 |
| 14) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 15) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[THIS BENCH WILL TAKE UP MAC. APPEAL MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|--|---|
| ADMISSION | | | | |
| 1 | MACApp./411/2023 | SUBANSIRI FILLING STATION OF MILANPUR Versus HASINA BEGUM AND 2 ORS. A | MR. K R BORA | |
| | WITH I.A.(Civil)/3331/2023 in MACApp./411/2023 | SUBANSIRI FILLING STATION OF MILANPUR Versus HASINA BEGUM AND 2 ORS. A | MR. K R BORA | |
| 2 | MACApp./84/2024 | RIJIA BEGUM @ RAJIA BEGOM AND ANR. Versus MD HELAL UDDIN AND ANR. B | MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL | |
| 3 | MACApp./113/2024 | SUDESH SHARMA Versus NEW INDIA ASSURANCE COMPANY LIMITED | MR. A GANGULY MR. A DUTTA MR. A DHANUKA | MS L SHARMA |
| 4 | MACApp./143/2024 | MD. SAMSUL HOQUE Versus MD. ABDUL HASIM AND ANR | MR. M TALUKDAR MR. A SHAKIL | |
| 5 | MACApp./179/2024 WITH LCR | LALZOMAWI HRANGKHOL AND 2 ORS. Versus THE DIVISIONAL MANAGER | MS. J PAUL MS. S AHMED | |
| 6 | MACApp./185/2024 | NATIONAL INSURANCE COMPANY LTD. Versus SASHI PRAVA DEVI AND 3 ORS. H | MR T KALITA MR. A KAKATI | MR M HOQUE (r-1,2,3) MR. R A CHOUDHURY (r-1,2,3) |
| | WITH I.A.(Civil)/1260/2024 in MACApp./185/2024 | NATIONAL INSURANCE COMPANY LTD. Versus SASHI PRAVA DEVI AND 3 ORS. H | MR T KALITA MR. A KAKATI | MR M HOQUE (r-1,2,3) MR. R A CHOUDHURY (r-1,2,3) |
| ORDERS | | | | |
| 7 | I.A.(Civil)/476/2020 in MACApp./17678/2019 | SHRI BEDNIDHI NEWAR Versus SRI SADAN KHARAI AND 6 ORS | MS P C B NAIR MR. B K JAIN MR. B K JAIN | |
| | WITH MACApp./17678/2019 (Filing Number) | SHRI BEDNIDHI NEWAR Versus SRI SADAN KHARAI AND 6 ORS | | |

| | | | | |
|----|---|--|---|--|
| 8 | WITH MACApp./541/2022 | SRI SADAN KHARAI AND 5 ORS Versus MR. BEDANIDHI NEWAR AND ANR | MR. M TALUKDAR MR. A SHAKIL | MR. B K JAIN (R-1) MS. P C BARNALI NAIR (R-1) |
| 9 | MACApp./765/2022 WITH LCR(PHOTOCOPY) | NEW INDIA ASSURANCE CO LTD Versus MANJILA MANDAL AND 4 ORS | MRS B ACHARYA MR. A ACHARYA | MR. D DAS MS J SARMAH MR. B N SARMA, SR.ADV. |
| 10 | I.A.(Civil)/1946/2022 MAC.APP. 531/2019(D/O) in MACApp./531/2019 | SUFIA KHATUN Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS. | MR. K R PATGIRI MR. T K BORA MS. U HAZARIKA | |
| 11 | MACApp./238/2023 WITH LCR | CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SMTI. POMPY DEVI AND 3 ORS | MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA | MR. R BARUAH |
| | WITH I.A.(Civil)/1729/2023 in MACApp./238/2023 | CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SMTI. POMPY DEVI AND 3 ORS | MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA | |
| 12 | I.A.(Civil)/1632/2023 in MACApp./6696/2023 | JAYEDA AHMED AND AND 4 ORS. Versus SHRIRAM GENERAL INSURANCE CO. LTD. AND ANR. | MR. M M ZAMAN D HUSSAIN | |
| | WITH MACApp./6696/2023 (Filing Number) | JAYEDA AHMED AND AND 4 ORS. Versus SHRIRAM GENERAL INSURANCE CO. LTD. AND ANR. E | MR. M M ZAMAN | |
| 13 | I.A.(Civil)/2171/2023 WITH LCR in MACApp./237/2023 | SHRI HITESH DAS Versus NATIONAL INSURANCE CO. LTD. | MR D MONDAL | MR. A J SAIKIA |
| | WITH MACApp./237/2023 | NATIONAL INSURANCE CO. LTD Versus SHRI HITESH DAS AND 2 ORS | MR. A J SAIKIA MR. U K DUTTA MS B KASSHYAP | MR. SK S N MOHAMMAD MR D MONDAL (R-1) MR R.D. BHUYAN (R-1) MR A IKBAL |
| 14 | I.A.(Civil)/176/2024 WITH LCR in MACApp./434/2019 | SMTI. GIRO BALA RAJBONGSHI AND 2 ORS. Versus M/S. UNITED INDIA INSURANCE CO. LTD., | MR J MOLLAH MRS. A BHANU MS. S P DAS | MR. R C PAUL |
| | WITH MACApp./434/2019 | M/S. UNITED INDIA INSURANCE CO. LTD., Versus SMTI. GIRO BALA RAJBONGSHI AND 5 ORS. | MD. A AHMED MR. R C PAUL MS M BHARATI | MR J MOLLAH (R1,R2,R3) MRS. A BHANU (R1,R2,R3) MS. S P DAS (R1,R2,R3) |
| 15 | I.A.(Civil)/522/2024 WITH LCR, FIXED in MACApp./52/2023 | TAFIR ALI @ MD. TAFAR ALI Versus BISTARNING KHYLLAIT AND ANR. | MISS. A BARUAH | MR. M DUTTA |
| | WITH MACApp./52/2023 | TAFIR ALI @ MD. TAFAR ALI AND ANR. Versus BISTARNING KHYLLAIT AND ANR. | MISS. A BARUAH | MR. M DUTTA (R2) MS S DEV (R2) R SARMA (R2) |
| 16 | I.A.(Civil)/532/2024 in MACApp./250/2023 | ACHYUT MALAKAR AND 2 ORS. Versus UNITED INDIA INSURANCE CO. LTD. | MR D MONDAL | MR. K K BHATTA |
| | WITH MACApp./250/2023 | UNITED INDIA INSURANCE CO. LTD. Versus ACHYUT MALAKAR AND 4 ORS. | MRS L SHARMA MR. K K BHATTA | MR D MONDAL (R-1,2,3) DR. U BARUAH (R-1,2,3) |
| | WITH I.A.(Civil)/1854/2023 in MACApp./250/2023 | UNITED INDIA INSURANCE CO. LTD. Versus ACHYUT MALAKAR AND 4 ORS. | MRS L SHARMA MR. K K BHATTA | |

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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|-----|-------------------|------------|----|------------|
| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR. S K SAHARIAH | 18-04-2024 | To | 06-05-2024 |
| 3) | MR. C CHOWDHURY | 20-04-2024 | To | 10-05-2024 |
| 4) | MR. I HUSSAIN | 20-04-2024 | To | 03-05-2024 |
| 5) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 6) | MR. M A CHOUDHURY | 22-04-2024 | To | 07-05-2024 |
| 7) | MR P C DEY | 26-04-2024 | To | 04-05-2024 |
| 8) | MR. B P SINHA | 25-04-2024 | To | 03-05-2024 |
| 9) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 10) | MR. D SAIKIA | 30-04-2024 | To | 04-05-2024 |
| 11) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 12) | MR. A R SIKDAR | 01-05-2024 | To | 03-05-2024 |
| 13) | MS. D SAIKIA | 01-05-2024 | To | 10-05-2024 |
| 14) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 15) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |



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[For Friday,3rd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|--|---|--|
| MOTION | | | |
| 1 CRP/48/2024 CAVT. NO.03862/024, | SANKAR KUMAR DAS AND 2 ORS Versus BIKROM SINGHA LAHKAR | MR. S. DEY MR P DEKA MR. B BORAH | MR. S SHARMA FOR CAVEATOR |
| 2 CRP(IO)/136/2024 FIXED | THE PRINCIPAL CHIEF CONSERVATOR OF FOREST AND HEAD OF FOREST FORCE(PCCF AND HOFF) Versus M/S AIEN MEREN ENTERPRISE | MR. P N GOSWAMI MR B CHOUDHURY MR. I BORTHAKUR | |
| ADMISSION | | | |
| 3 Tr.P.(C)/10/2016 | SMTI JAYANTI DAS Versus CHATRADHAR ROY | MR.S C BISWAS MR.M ISLAM MS.J BORAH MR. S BISWAS MR.F A HASSAN MR.H A TALUKDAR | |
| 4 CRP/34/2023 FIXED | ARUPANANDA GOSWAMI AND 3 ORS Versus MUKUNDANANDA DEVA GOSWAMI @ MUKUNDANANDA CHANDRA GOSWAMI AND 6 ORS | MR. T DEURI MRS. R S DEURI MR U SAIKIA | MR. B S BASUMATARY (R-1) MR B PATHAK (R-1) |
| 5 MFA/51/2023 | EMPLOYEES STATE INSURANCE CORPORATION and ANR Versus MR SANDIP HAZARIKA and 2 ORS | MR. K K NANDI | |
| 6 MFA/55/2023 | ORIENTAL INSURANCE COMPANY LTD. Versus ABU NASAR AND ANR. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | |
| WITH I.A.(Civil)/1999/2023 in MFA/55/2023 | ORIENTAL INSURANCE COMPANY LTD. Versus ABU NASAR AND ANR. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | |
| 7 CRP(IO)/319/2023 | PRAMOD CH. KALITA AND ANR Versus JUNU KALITA AND 2 ORS. | MR G J SAIKIA MR. N DAS MD A ISLAM | MR. R ALI (r-1 to 3) MR M KALITA (r-1 to 3) MR M BORO (r-1 to 3) |
| 8 MFA/27/2024 | UNITED INDIA INSURANCE COMPANY LIMITED Versus SUENA AKTAR LASKAR AND ANR. | MRS L SHARMA MR. K K BHATTA | |

WITH
[I.A.\(Civil\)/1251/2024](#)
in MFA/27/2024

UNITED INDIA INSURANCE COMPANY
LIMITED

MRS L SHARMA
MR. K K BHATTA

Versus

SUENA AKTAR LASKAR AND ANR.

FOR HEARING U/O XLI RULE II C.P.C.

- 9 [RSA/45/2024](#)
FIXED ASKAR ALI MR. I ALAM GA, ASSAM
Versus Ms. R. R. BORAH
NOBIULLAH SHEIKH AND ANR Ms. R. R. BORAH
MR. T SK
MR. T SK
- 10 [RSA/57/2024](#) ABHIJIT HAZARIKA MR. B CHAKRAVARTY
Versus MR. S UPADHAY
LEGAL HEIRS OF LT. NIMAI BASAK AND MS. A LALA
ANR.
- 11 [RSA/70/2024](#) NILU GOGOI @ NILU GOGOI CHETIA MR. S NEOG
Versus MS. S G BARUAH
LAKHIMA DUTTA SAIKIA MR. B BORGHAIN
MR B SAIKIA
- WITH**
[I.A.\(Civil\)/1253/2024](#)
in RSA/70/2024 NILU GOGOI @ NILU GOGOI CHETIA MR. S NEOG
Versus MS. S G BARUAH
LAKHIMA DUTTA SAIKIA MR. B BORGHAIN
MR B SAIKIA
- ORDERS**
- 12 [RSA/57/2005](#) SUBHASH CHANDRA NATH MR.B B NARZARI MR.P ROY(R-2)
Versus MR.S P ROY MS.G DEKA
ON THE DEATH OF GYANENDRA KUMAR MR.K RAJBONGSHI MR. I ALAM (R-1 TO 5)
NATH , HIS WIFE SMTI SMRITI RANI NATH MR.S CHAUHAN MS.J DEKA(R-2)
AND ORS MS.B BAISHYA MR. T SK(R-1 TO 5)
MRA K RAI MR. T SK(R-1 TO 5)
MS.P CHAKRABORTY
MS.S TAMULI
- 13 [RSA/152/2007](#) NALINI KR. DAS MR.S C KEYAL MISS.B SARKAR
WITH LCR **Versus** MR.S K GHOSH MR.P SEN
BENUBALA DAS and ORS MR.S P CHOUDHURY
MR.P GOSWAMI
- 14 [RSA/12/2008](#) HEMO PRABHA BARUA BHUYAN MR.S SAIKIA
WITH LCR **Versus** MR.R SARMA
MANIK DEKA MR. D MAZUMDAR
MS.R D BHUYAN
- WITH**
[MC/100/2008](#)
in RSA/12/2008 HEMO PRABHA BARUA BHUYAN MR.S SAIKIA
Versus MR.R SARMA
MANIK DEKA MR. D MAZUMDAR
MS.R D BHUYAN
- 15 [RSA/17/2008](#) MD. SHAHJAHAN ALAM and ORS MR. R J BORDOLOI (R3)
Versus GHUGU BORO KACHARI and ORS MR. R ALI (R3)
- 16 [RSA/90/2008](#) DHINJOY MAJHI MR.D C MAHANTA
WITH LCR **Versus** MR.T J MAHANTA
TANUA MAJHI MS.P BHATTACHARYA
- WITH**
[MC/2208/2008](#)
in RSA/90/2008 DHINJOY MAJHI MR.D C MAHANTA
Versus MR.T J MAHANTA
TANUA MAJHI MS.P BHATTACHARYA
- 17 [RSA/162/2010](#) MUSTT. MALEKJAN BEWA and 2 ORS, MR. M A SHEIKH MR.H R A CHOUDHURY
WITH LCR **Versus** MR. A BISWAS (A-3,4C,4D) MS.R CHOUDHURY
MD. KUMAR ALI and ORS, MR D K SARMAH (A- MS.F U BORBHUAYA
3,4C,4D)
MS.A BEGUM
MD.M H CHOUDHURY
MS. A TALUKDAR (A-
3,4C,4D)
- 18 [MC/3820/2013](#) NIRU RANI DAS and ANR MS.M CHOUDHURY
in RSA SL. NO. 187279 **Versus** MR.D CHAKRABORTY
SUSHEN DAS and ORS MR.S DUTTA

| | | | | |
|----|--|---|--|---|
| | WITH MC/2759/2012 | NIRU RANI DAS and ANR Versus SUSHEN DAS and ORS | MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA | MR.S P CHOUDHURY(R-1) |
| | WITH MC/3821/2013 | NIRU RANI DAS and ANR Versus SUSHEN DAS and ORS | MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA | |
| | WITH MC/3822/2013 | NIRU RANI DAS and ANR Versus SUSHEN DAS and ORS | MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA | |
| 19 | Tr.P.(C)/41/2016 WITH OFFICE NOTE | SMT PUNADOI GOGOI DUTTA Versus ASWINI DUTTA | MR.S BORA MR.S BORA MR.A KHANIKAR MR.A KHANIKAR MRP GOGOI MRP GOGOI | |
| 20 | Test.Cas./2/2017 | SMTI BINA KALITA BORO Versus SMTI PURNIMA BORO and 3 ORS | MSB DEVI MR.R SARMA MS.R KALITA | |
| | WITH I.A.(Civil)/1818/2017 in Test.Cas./2/2017 | SMTI BINA KALITA BORO Versus SMTI PURNIMA BORO and 3 ORS | MSB DEVI MR.R SARMA MS.R KALITA | |
| 21 | I.A.(Civil)/533/2019 in Intest.Cas./363/2019 | SMTI BHANITA TALUKDAR Versus SMTI UTTARA TALUKDAR | MR H DAS MS. U HAZARIKA | |
| | WITH Intest.Cas./363/2019 (Filing Number) | SMTI BHANITA TALUKDAR Versus SMTI UTTARA TALUKDAR | | |
| 22 | I.A.(Civil)/3680/2019 IN RSA 228/2005(D/O), WITH LCR in RSA/228/2005 | JIBAN DEY Versus LAL MOHAN DAS | MR. M K SHARMA | MR. S ZAMAN MS P BARMAN MR. M ALAM |
| | WITH I.A.(Civil)/3681/2019 | JIBAN DEY Versus LAL MOHAN DAS | MR. M K SHARMA | |
| 23 | I.A.(Civil)/3866/2019 in RSA/276/2016 | MD. FAKAR UDDIN BARBHUIYA AND 8 ORS Versus MD. FAIZUL HAQUE BARBHUIYA and 15 ORS | MR M J QUADIR | MR. N DHAR MR . B MALAKAR MR. T U LASKAR |
| | WITH RSA/276/2016 | ON THE DEATH OF MD MOSTUB ALI BARBHUIYA HIS LEGAL HEIR HABATUN NESSA BARGHUIYAN and 16 ORS Versus MD FAIZUL HAQUE BARBHUIYA and 10 ORS | MR.S Y AHMED | MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA |
| | WITH I.A.(Civil)/3865/2019 in RSA/276/2016 | MD. FAKAR UDDIN BARBHUIYA AND 8 ORS Versus MD. FAIZUL HAQUE BARBHUIYA AND 14 ORS | MR M J QUADIR | MR. N DHAR MR . B MALAKAR MR. T U LASKAR |
| 24 | I.A.(Civil)/233/2021 IN RSA 295/2014(D/O) in RSA/295/2014 | NURUL AMIN AND 2 ORS. Versus ON THE DEATH OF NIMAR ALI HIS LEGAL HEIRS AND 2 ORS. | MR. M A CHOUDHURY | MR H R CHOUDHURY |
| | WITH I.A.(Civil)/232/2021 | NURUL AMIN AND 2 ORS. Versus ON THE DEATH OF NIMAR ALI HIS LEGAL HEIRS AND 2 ORS. | MR. M A CHOUDHURY | |

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| | WITH I.A.(Civil)/234/2021 | NURUL AMIN AND 2 ORS. Versus ON THE DEATH OF NIMAR ALI HIS LEGAL HEIRS AND 2 ORS. | MR H R A CHOUDHURY MS. R CHOUDHURY MR. M A CHOUDHURY | |
| | WITH I.A.(Civil)/235/2021 | NURUL AMIN AND 2 ORS. Versus ON THE DEATH OF NIMAR ALI HIS LEGAL HEIRS AND 2 ORS. | MR. M A CHOUDHURY | |
| 25 | Tr.P.(C)/120/2022 | JYOTI DEKA Versus NIBEDITA DAS | MR. D SARMA MR P DAS MR S JAFRI MS S.G.KASHYAP | |
| 26 | I.A.(Civil)/1591/2022 in RSA/10786/2018 | MUSST AYESHA KHATUN AND 7 ORS Versus SALEHA KHATUN AND 4 ORS | MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA | |
| | WITH RSA/10786/2018 (Filing Number) | MUSST AYESHA KHATUN AND 7 ORS Versus SIKHA KHATUN AND 5 ORS | MR. A K SHARMA | |
| | WITH I.A.(Civil)/649/2019 | MUSST AYESHA KHATUN AND 7 ORS Versus (a) SALEHA KHATUN AND 5 ORS | MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA | MR. K M HALOI MR. M I HUDA MR. B DAS |
| | WITH I.A.(Civil)/3618/2022 | MUSST AYESHA KHATUN AND 7 ORS Versus SALEHA KHATUN AND 4 ORS | MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA | MR. K M HALOI |
| 27 | I.A.(Civil)/3072/2022 FIXED in RSA/17161/2019 | SMTI. JAYANTI SARMA AND ANR Versus ON THE DEATH OF OPPOSITE PARTY NO.2, LATE RANJIT SARMA | MR. A DHAR MD F FARIDI | |
| | WITH RSA/17161/2019 (Filing Number) | SMTI. JAYANTI SARMA AND ANR Versus SRI LAKHESWAR SARMA AND 5 ORS | MR. A DHAR | |
| | WITH I.A.(Civil)/4311/2019 | SMTI. JAYANTI SARMA AND ANR Versus SRI LAKHESWAR SARMA AND 5 ORS | MR. A DHAR MISS S ROY MD F FARIDI | MR. A K DUTTA MR D C NATH MR G BHARADWAJ |
| | WITH I.A.(Civil)/3073/2022 | SMTI. JAYANTI SARMA AND ANR Versus ON THE DEATH OF OPPOSITE PARTY NO.2, LATE RANJIT SARMA | MR. A DHAR MD F FARIDI | |
| 28 | MC/50/2023 in RSA/6395/2019 | LUIT BARMAN AND ANR Versus ON THE DEATH OF ISHWAR DUTTA, HIS LEGAL HEIRS AND LEGAL REPRESENTATIVES AND ORS. | MR G BHARADWAJ MR N BRAHMA | |
| | WITH RSA/6395/2019 (Filing Number) | SRI LUIT KUMAR BARMAN AND ANR Versus ON THE DEATH OF ISHWAR DUTTA HIS LEGAL HEIRS AND 7 ORS | | |
| | WITH I.A.(Civil)/1703/2023 | LUIT BARMAN AND ANR Versus ON THE DEATH OF ISHWAR DUTTA, HIS LEGAL HEIRS AND LEGAL REPRESENTATIVES AND ORS. | MR G BHARADWAJ MR N BRAHMA | |

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| 29 | RSA/148/2023 WITH LCR | ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus SAHAB UDDIN BARBHUIYA | MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN | |
| 30 | CRP(IO)/322/2023 FIXED | KIRAN CHANDRA CHOUDHURY AND 2 ORS Versus JYOTISH CHANDRA CHUDHURY AND ANR. | MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI | MR. M K CHOUDHURY (R-1,2) MR P BHARDWAJ (R-1,2) MR. M SARMA (R-1,2) MR. D. BORAH (R-1,2) |
| 31 | CRP(IO)/370/2023 FIXED | PALLAVI DAS Versus CHATRADHAR RAJBONGSHI | MR. S C BISWAS MS A DAS MS A BORAH | MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA |
| 32 | I.A.(Civil)/3637/2023 in RSA/136/2018 | SRI SREERAM PRASAD GUPTA @ KANU and ANR Versus SMT. CHANDANMATI SAH KANU (SINCE DECEASED) and 10 ORS | MR. N N JHA MR. S SAHU | MS. J DAS |
| | WITH RSA/136/2018 | SRI SREERAM PRASAD GUPTA and KANU and ANR Versus SMT. CHANDANMATI SAH KANU and 10 ORS | MR. N N JHA MS. S BORA MR.A C RAY M U KHAN | MS. B CHOUDHURY (R1-5) MR. S SAHU (R1-5) |
| | WITH I.A.(Civil)/1664/2018 in RSA/136/2018 | SRI SREERAM PRASAD GUPTA and KANU and ANR Versus SMT. CHANDANMATI SAH KANU and 10 ORS | MR. N N JHA MS. S BORA MR. A C RAY MR. M U KHAN | MS. B CHOUDHURY (R1-5) MR. S SAHU (R1-5) |
| | WITH I.A.(Civil)/3638/2023 in RSA/136/2018 | SRI SREERAM PRASAD GUPTA @ KANU and ANR Versus SMT. CHANDANMATI SAH KANU (SINCE DECEASED) and 10 ORS | MR. N N JHA MR. S SAHU | MS. B CHOUDHURY |
| | WITH I.A.(Civil)/3639/2023 in RSA/136/2018 | SRI SREERAM PRASAD GUPTA @ KANU and ANR Versus SMT. CHANDANMATI SAH KANU (SINCE DECEASED) and 10 ORS | MR. N N JHA MR. S SAHU | MS. B CHOWDHURY |
| | WITH I.A.(Civil)/3640/2023 in RSA/136/2018 | SRI SREERAM PRASAD GUPTA @ KANU and ANR Versus SMT. CHANDANMATI SAH KANU and 10 ORS | MR. N N JHA MR. S SAHU | MS. B CHOWDHURY |
| 33 | RSA/287/2018 | SRI SREERAM PRASAD GUPTA @ KANU AND ANR Versus SMTI CHANDMATI SAH KANU AND 10 ORS | MR A C ROY MR. N N JHA | MS. B CHOUDHURY MR. S SAHU MS. J DAS |
| | WITH I.A.(Civil)/3657/2018 in RSA/287/2018 | SRI SREERAM PRASAD GUPTA @ KANU AND ANR Versus SMTI CHANDMATI SAH KANU AND 10 ORS | MR A C ROY MR. N N JHA | MS. B CHOUDHURY(R1-R5) MR. S SAHU (R1-R5) MS. J DAS(R1-R5) |
| | WITH I.A.(Civil)/3540/2023 in RSA/287/2018 | SRI SREERAM PRASAD GUPTA @ KANU AND ANR Versus SMTI CHANDMATI SAH KANU AND 10 ORS | MR. N N JHA MS M SAHOO | MR. B CHOUDHURY |

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|----|---|---|---|--|
| | WITH I.A.(Civil)/40/2024 in RSA/287/2018 | SRI SREERAM PRASAD GUPTA @ KANU AND ANR Versus SMTI CHANDMATI SAH KANU (SINCE DECEASED) AND 10 ORS | MR. N N JHA MS M SAHOO | MR J DAS |
| | WITH I.A.(Civil)/41/2024 in RSA/287/2018 | SRI SREERAM PRASAD GUPTA @ KANU AND ANR Versus SMTI CHANDMATI SAH KANU AND 10 ORS | MR. N N JHA | MS. B CHOUDHURY |
| | WITH I.A.(Civil)/43/2024 in RSA/287/2018 | SRI SREERAM PRASAD GUPTA @ KANU AND ANR Versus SMTI CHANDMATI SAH KANU (SINCE DECEASED AND 10 ORS | MR. N N JHA | MS. B CHOUDHURY |
| 34 | Mat.App./4/2024 WITH LCR | XXXXXXX Versus XXXXXXX | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM | MS. S SEAL MS. S KANUNGOE MS. J CHETTRY |
| | WITH I.A.(Civil)/437/2024 in Mat.App./4/2024 | XXXXXXX Versus XXXXXXX | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM | |
| 35 | I.A.(Civil)/199/2024 WITH LCR in RSA/130/2012 | ON THE DEATH OF ABDUL MALIK Versus ON THE DEATH OF MD. LEDAI MIA, MD. ABDUL MALIK and 2 ORS. | MD.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI | MR J DAS |
| | WITH RSA/130/2012 | Versus ON THE DEATH OF MD. LEDAI MIA HIS LEGAL HEIRS SMTI MOINA BEGUM AND OTHERS | | |
| | WITH I.A.(Civil)/220/2024 in RSA/130/2012 | ON THE DEATH OF ABDUL MALIK Versus ON THE DEATH OF MD. LEDAI MIA | MR. M H RAJBARBHUIYAN | MR J DAS |
| | WITH I.A.(Civil)/221/2024 in RSA/130/2012 | ON THE DEATH OF ABDUL MALIK, Versus ON THE DEATH OF MD. LEDAI MIA | | MR J DAS |
| 36 | I.A.(Civil)/1096/2024 in RSA/35/2023 | ABHIJIT SAIKIA AND 7 ORS . Versus PRADIP BORAH | MR. A C SARMA | MR. S R GOGOI |
| | WITH RSA/35/2023 | PRADIP BORAH Versus ABHIJIT SAIKIA AND ORS . | MR. S R GOGOI MS B DUTTA C. SARMAH MS O IMCHEN | MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA |
| 37 | I.A.(Civil)/1185/2024 WITH LCR in RSA/260/2016 | ON THE DEATH OF SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS | MR. S NEOG MR. B BORGHAIN | MR B K JAIN |
| | WITH RSA/260/2016 | SHRI SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS | MR.B D DAS MR. D NATH MS.S G BARUAH | MR.B K JAINR-1 MR.S ISLAM(R-13) MS.M DASGUPTA(R-1) MS.M KONCH(R-13) |
| | WITH I.A.(Civil)/1186/2024 in RSA/260/2016 | ON THE DEATH OF SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS | MR. S NEOG MR. B BORGHAIN | MR. B K JAIN |
| | WITH I.A.(Civil)/1187/2024 in RSA/260/2016 | ON THE DEATH OF SHRI SUREN GOGOI HIS LEGAL HEIRS MOMI GOGOI AND 6 ORS Versus SHRI HIRANYA BORAH and 12 ORS | MR. S NEOG MR. B BORGHAIN | MR. B K JAIN |

HEARING

38 [RSA/96/2010](#)
WITH LCR, FIXED

GIRISH KALITA
Versus
MADHAB KALITA and 7 ORS

MR.B C DAS
MR B K SARMA
MR. R C PAUL
MISS.S ROY
MR.K GOSWAMI
MR.P TALUKDAR
MR.S DAS
MR.C K S BARUAH
MS.A DEY
MS P SARMA
MR.D M NATH

MR.N GOSWAMI
MR.D K DAS
MR.S J SARMA

WITH
[MC/2906/2013](#)
in RSA/96/2010

GIRISH KALITA
Versus
MADHAB KALITA and ORS

WITH
[I.A.\(Civil\)/1237/2016](#)
in RSA/96/2010

GIRISH KALITA
Versus
MADHAB KALITA and 7 ORS

39 **WITH**
[RSA/95/2010](#)
WITH LCR

GIRISH KALITA
Versus
PUTUL KALITA and 3 ORS

MR.B C DAS
MR B K SARMA
MR. R C PAUL
MR. R C PAUL
MS.S ROY
MR.K GOSWAMI
MR.P TALUKDAR
MR.S DAS
MR.C K S BARUAH
MS.A DEY
MS P SARMA
MR. A R DAS
MR.D M NATH

MR.S DAS
MR.S N ADHYAPAK
MR.S SHARMA

STAY MATTERS

40 [Tr.P.\(C\)/20/2024](#)
FIXED

RAMISA BEGUM @ ROMISA BEGUM AND
ANR.
Versus
ANJUMA BEGUM

MR. S NEOG
MS. S G BARUAH
MR. B BORGHAIN
MR B SAIKIA

41 [CRP\(IO\)/31/2024](#)
WITH LCR(SCANNED COPY)

MS. BANANI PAUL
Versus
GAUTAM SUTRADHAR

MR. M SARMA
MR. R DEKA

MR. R K BHUYAN
MR A ZAMAN
MR. M KASHYAP

42 [CRP\(IO\)/98/2024](#)
B/O

JIAD ALI @ JIYAD ALI RAHMAN
Versus
ABDUL HAMID SK

MD. I HUSSAIN
H M S ELAHI

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR. S K SAHARIAH | 18-04-2024 | To | 06-05-2024 |
| 3) | MR. C CHOWDHURY | 20-04-2024 | To | 10-05-2024 |
| 4) | MR. I HUSSAIN | 20-04-2024 | To | 03-05-2024 |
| 5) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 6) | MR. M A CHOUDHURY | 22-04-2024 | To | 07-05-2024 |
| 7) | MR P C DEY | 26-04-2024 | To | 04-05-2024 |
| 8) | MR. B P SINHA | 25-04-2024 | To | 03-05-2024 |
| 9) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 10) | MR. D SAIKIA | 30-04-2024 | To | 04-05-2024 |
| 11) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 12) | MR. A R SIKDAR | 01-05-2024 | To | 03-05-2024 |
| 13) | MS. D SAIKIA | 01-05-2024 | To | 10-05-2024 |
| 14) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 15) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|--|--|--|
| MOTION (BA) | | | |
| 1 Bail Appln./1269/2024 | DEEP GHOSH AND 4 ORS. Versus THE STATE OF ASSAM | MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH | PP, ASSAM |
| 2 Bail Appln./1271/2024 | SAMIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR. | MR S M ABDULLAH P MR S H SIKDAR MR. J ALI | PP, ASSAM |
| MOTION | | | |
| 3 Crl.Pet./379/2024 FIXED | PAPU DAS @ SANJOY DAS Versus THE STATE OF ASSAM | MR. D P BORAH MS. S BORO MR B PAUL P JHA | PP, ASSAM |
| 4 AB/1133/2024 | ALOMJIR SK. @ ALOMGIR SK. AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR. M M ZAMAN | PP, ASSAM |
| 5 AB/1143/2024 | MOIDUL HOQUE SARKAR Versus THE STATE OF ASSAM AND ANR. | MRS J DUTTA MR. A K AHMED MD A ISLAM | PP, ASSAM |
| ADMISSION | | | |
| 6 Crl.Rev.P./117/2020 WITH LCR 6 FILES, FIXED | TECHI TAGIA TARA @ KENA Versus TABA TAKAR | MR. A SARMA MR. K KALITA | MR. M BISWAS MS. S MEDHI |
| 7 Crl.Pet./426/2021 FIXED | ALOK BARAN SARKAR Versus THE STATE OF ASSAM AND ANR. | MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS | MR. P D NAIR (R-2) MR. G ALAM (R-2) MS J KHANOM(R-2) MR. H ROHMAN (R-2) MR. S R A NASER (R-2) PP, ASSAM |
| 8 Crl.Pet./1115/2023 WITH LCR 1 FILE AND CASE DIARY, B/O | DIPANKAR DEY Versus THE STATE OF ASSAM AND ANR | MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR | PP, ASSAM |
| 9 Crl.Pet./1400/2023 B/O | MANOJ KR SINGH Versus THE STATE OF ASSAM AND ANR | MR. A K GUPTA MS M NIROLA | MR. P K BARMAN (R-2) MRS. D DAS BARMAN (R-2) PP, ASSAM |
| 10 W.P.(Crl.)/8/2024 FIXED | UTPAL CHANGMAI Versus THE STATE OF ASSAM AND 2 ORS | MR. L GOGOI | GA, ASSAM |

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| 11 | WITH W.P.(CrI.)/7/2024 | UTPAL CHANGMAI Versus THE STATE OF ASSAM AND 2 ORS | MR. L GOGOI | GA, ASSAM |
| 12 | CrI.Pet./33/2024 WITH LCR 4 FILES, FIXED | RAJIBUL HAQUE Versus THE STATE OF ASSAM AND ANR | MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MS. D BORA | PP, ASSAM MS. D BORPUJARI (DEKA), AMICUS CURIAE)R-2 |
| 13 | CrI.Pet./144/2024 FIXED | SHAMIM AHMED @ SAMIM HUJUR Versus THE STATE OF ASSAM | MD. A J ATIA MS J MARIYAM MS A H ATIA | MR SAURADEEP DEY (R-2) MR M BARMAN (R-2) PP, ASSAM |
| 14 | CrI.Pet./257/2024 FIXED | REJINA BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR | MR. M KHAN MS J AKTAR | MR. K R PATGIRI (R-2) MS CHITRALEKHA DAS (R-2) MS K BARMAN (R-2) PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 15 | Bail Appln./2610/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | ROSTAM ALI @ JAHIR ALI AND ANR Versus THE STATE OF ASSAM | MR. L R MAZUMDER MR. A Z AHMED | PP, ASSAM |
| 16 | Bail Appln./3694/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | KRISHNA SAIKIA Versus THE STATE OF ASSAM | MR. R DE MS. D PATHAK | PP, ASSAM |
| 17 | Bail Appln./4563/2023 WITH CASE RECORD(SCANNED COPY) | TYAGRAJAN M. Versus THE UNION OF INDIA | MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA | SC, NCB |
| 18 | Bail Appln./639/2024 WITH CASE RECORD(SCANNED COPY) | JAYANTA SHARMA Versus THE STATE OF ASSAM AND ANR | MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | MR B P BORAH (R-2) J DASGUPTA (R-2) MR P J DUTTA (R-2) MISS. J GOGOI (R-2) PP, ASSAM |
| 19 | Bail Appln./677/2024 | MANGILAL BISHNOI AND ANR. Versus THE STATE OF ASSAM | MR G K DEKA MR C GOGOI | PP, ASSAM |
| 20 | Bail Appln./937/2024 FIXED | MAHIBUR RAHMAN @ RAJ DEWAN Versus THE STATE OF ASSAM | MR. S M MOLLAH MRS. S BEGUM MR. D N AMIN | PP, ASSAM |
| 21 | Bail Appln./959/2024 FIXED | MUGHAKA ZHIMONI AND ANR Versus THE STATE OF ASSAM | MS. K MALAKAR MS A MAJUMDER | PP, ASSAM |
| 22 | Bail Appln./971/2024 FIXED | ABIDUR RAHMAN Versus THE STATE OF ASSAM | MR. N J DUTTA MR N AHMED MR. M M ZAMAN | PP, ASSAM |
| 23 | Bail Appln./984/2024 FIXED | ISANOOR ALI @ ISHANUR ALI SK. AND ANR. Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 24 | Bail Appln./1056/2024 WITH OFFICE NOTE, FIXED | ABDULLAH ANSARI Versus THE STATE OF ASSAM AND ANR. | MR K THAKUR MR D MEDHI MR. A HUDA | PP, ASSAM |
| 25 | Bail Appln./1075/2024 FIXED | SAIFUL ISLAM Versus THE STATE OF ASSAM | MR G CHAMUAH MR. D GOGOI MR J A AHMED | PP, ASSAM |
| 26 | Bail Appln./1114/2024 FIXED | MD. SAIFUL HAQUE Versus THE STATE OF ASSAM | A B T HAQUE | PP, ASSAM |
| 27 | WITH Bail Appln./899/2024 | MD. SAIFUL ISLAM Versus THE STATE OF ASSAM | TUN RAJKHOWA | PP, ASSAM |

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| 28 | Bail Appln./1117/2024 B/O | ABUL KALAM Versus THE STATE OF ASSAM | MR. S BORTHAKUR MS. S KAKATI | PP, ASSAM |
| 29 | Bail Appln./1118/2024 FIXED | AJMOL HAQUE Versus THE STATE OF ASSAM AND ANR. | MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY | PP, ASSAM |
| 30 | Bail Appln./1139/2024 FIXED | MAMTUL ALI AND 3 ORS Versus THE STATE OF ASSAM | MS. T SOM MR H DAS MS. U HAZARIKA | PP, ASSAM |
| 31 | Bail Appln./1151/2024 FIXED | RAVISH KUMAR Versus THE STATE OF ASSAM | MR. M KHAN MS J AKTAR | PP, ASSAM |
| 32 | Bail Appln./1202/2024 FIXED | MOHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM | MR. A AHMED U U KHAN MR A AHMED | PP, ASSAM |
| <u>BAIL HEARING</u> | | | | |
| 33 | AB/3941/2023 FIXED | DEBAJYOTI DAS @ DEBAJIT DAS Versus THE STATE OF ASSAM | MR. R PHUKAN | PP, ASSAM |
| 34 | AB/80/2024 FIXED | MAINUL HOQUE Versus THE STATE OF ASSAM | MR. S ISLAM MR A HAWARI | PP, ASSAM |
| 35 | AB/657/2024 WITH OFFICE NOTE, FIXED | RATAN KAR Versus THE STATE OF ASSAM | MR. A K BHATTACHARYYA MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS. R DEVI | MR. A M ALAMAN MR. A S TAPADER MR M AHMED PP, ASSAM |
| 36 | AB/662/2024 WITH OFFICE NOTE | JOYNAL ABEDIN Versus THE STATE OF ASSAM ANR. | MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO R BARMAN | MS. K PHUKAN (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM |
| 37 | AB/711/2024 WITH OFFICE NOTE, FIXED | SINDU MOMIN AND ANR Versus THE STATE OF ASSAM | MR. A MANNAF MD A S ALI | PP, ASSAM |
| 38 | AB/855/2024 FIXED | MIRAJUL ISLAM Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 39 | AB/923/2024 FIXED | HEMANTA KR. GOGOI AND 2 ORS. Versus THE STATE OF ASSAM | J U AHMED MR. R K MUSHAHARY MR S A REEYAZ | PP, ASSAM |
| 40 | AB/1002/2024 FIXED | SADIKUL ISLAM AND ANR Versus THE STATE OF ASSAM | MR. A ALAM MR. M ALAM | PP, ASSAM |
| <u>ORDERS</u> | | | | |
| 41 | CRL.A(j)/9/2021 4 Y 4 M 9 D :WITH LCR 4 FILES, P.B.-1, FIXED | SAHABUDDIN Versus THE STATE OF ASSAM | MS R D MAZUMDAR, AMICUS CURIAE | PP, ASSAM |
| 42 | Crl.Pet./693/2023 WITH LCR 1 FILE, FIXED | MUSTAFA KAMAL PASSA @ MUSTAFA KAMAL PASA Versus THE STATE OF ASSAM AND ANR | M K BORAH MS. P. KASHYAP | PP, ASSAM |
| | WITH I.A.(Crl.)/301/2024 in Crl.Pet./693/2023 | MUSTAFA KAMAL PASSA @ MUSTAFA KAMAL PASA Versus THE STATE OF ASSAM AND ANR | M K BORAH MS. P. KASHYAP | PP, ASSAM |
| 43 | Crl.Pet./1002/2023 B/O | NITAI CH RAY Versus THE STATE OF ASSAM AND ANR | MR. S ISLAM MR A HAWARI | PP, ASSAM |

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| 44 | Crl.Pet./1387/2023 B/O | MD. IMRAN ANSARI Versus THE STATE OF ASSAM AND ANR | MR. P J SAIKIA, SR. ADV MR K J SAIKIA | PP, ASSAM |
| 45 | Crl.Pet./1389/2023 B/O | SHYAM SUNDAR CHOUDHARY Versus THE STATE OF ASSAM AND ANR | MR. P J SAIKIA, SR. ADV MR K J SAIKIA | PP, ASSAM |
| 46 | I.A.(Crl.)/183/2024 WITH LCR 4 FILES, FIXED in Crl.A./297/2023 | ABU BAKKAR ALI @ MD. ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND ANR. | MR K BHUYAN | PP, ASSAM |
| | WITH Crl.A./297/2023 | ABU BAKKAR ALI @ MD. ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND ANR. | MR K BHUYAN MR. A PARAMANIK MR N ISLAM P. KALITA MR. M U E BHUYAN | MR. A ALI MR. Y ALI PP, ASSAM |
| 47 | Crl.Pet./382/2024 FIXED | ABU SHAMA AND ANR Versus THE STATE OF ASSAM AND ANR | MR G CHAMUAH | PP, ASSAM |
| | | HEARING | | |
| 48 | Crl.Rev.P./341/2022 WITH LCR 2 FILES, FIXED | MD. IKRAMUL HOQUE Versus THE STATE OF ASSAM AND ANR | MR. J ABBAS MR S A BARBHUYAN MR. B HUSSAIN | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR. S K SAHARIAH | 18-04-2024 | To | 06-05-2024 |
| 3) | MR. C CHOWDHURY | 20-04-2024 | To | 10-05-2024 |
| 4) | MR. I HUSSAIN | 20-04-2024 | To | 03-05-2024 |
| 5) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 6) | MR. M A CHOUDHURY | 22-04-2024 | To | 07-05-2024 |
| 7) | MR P C DEY | 26-04-2024 | To | 04-05-2024 |
| 8) | MR. B P SINHA | 25-04-2024 | To | 03-05-2024 |
| 9) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 10) | MR. D SAIKIA | 30-04-2024 | To | 04-05-2024 |
| 11) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 12) | MR. A R SIKDAR | 01-05-2024 | To | 03-05-2024 |
| 13) | MS. D SAIKIA | 01-05-2024 | To | 10-05-2024 |
| 14) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 15) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION AND QUASHMENT MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--|---|--|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./1272/2024 | NANTU BANIK AND ANR. Versus THE STATE OF ASSAM | MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN | PP, ASSAM |
| 2 | Bail Appln./1274/2024 B/O | ROHIM ALI Versus THE STATE OF ASSAM | MR. M KHAN MS J AKTAR | PP, ASSAM |
| 3 | Bail Appln./1275/2024 | SAGAR BARMAN Versus THE STATE OF ASSAM | MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM | PP, ASSAM |
| 4 | Bail Appln./1277/2024 | DHIRAJ DAS Versus THE STATE OF ASSAM | MR D MEDHI MS. P. NAIDING MR P SONOWAL | PP, ASSAM |
| 5 | Bail Appln./1278/2024 | NAJRUL ISLAM @ AKAND Versus THE STATE OF ASSAM | MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN | PP, ASSAM |
| 6 | Bail Appln./1280/2024 | MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM | MR K THAKUR MR D MEDHI MS. P. NAIDING | PP, ASSAM |
| MOTION (AB) | | | | |
| 7 | AB/1135/2024 | MAJIBUR RAHMAN AND 6 ORS. Versus THE STATE OF ASSAM | MR. J KALITA DIKSHITA DEKA | PP, ASSAM |
| 8 | AB/1137/2024 | DANI RAM DAS @ DANPTI (DANI) Versus THE STATE OF ASSAM | MR. B. DAS MR. P GOGOI | PP, ASSAM |
| 9 | AB/1138/2024 | SAHIDA KHATUN Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 10 | AB/1140/2024 | MOYNAL HOQUE AND ANR. Versus THE STATE OF ASSAM | MR. M KHAN MS J AKTAR | PP, ASSAM |

MOTION

| | | | | |
|-------------------------|--|---|--|--|
| 11 | Tr.P.(Cri.)/21/2024 | DEBASISH BHATTACHARJEE Versus PIYALI CHAKRABORTY | MR. S C BISWAS MR. P S BISWAS MS. R DEVI | |
| 12 | Crl.Pet./197/2024 | ANIMESH GOSWAMI Versus THE STATE OF ASSAM AND ANR | MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS MS A KHETAWAT | PP, ASSAM |
| 13 | Crl.Pet./479/2024 FIXED | NRIPEN CHANDRA NATH Versus THE STATE OF ASSAM AND ANR | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 14 | Crl.Pet./487/2024 FIXED | ABDUL MANNAN AND ANR Versus THE STATE OF ASSAM AND ANR | MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA | PP, ASSAM |
| WITH | | | | |
| 15 | Crl.Pet./445/2024 | ABDUL MANNAN Versus THE STATE OF ASSAM AND ANR. | MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA | PP, ASSAM |
| 16 | Crl.Pet./508/2024 | MIRANDAD RAHMAN Versus THE STATE OF ASSAM AND ANR | MR. A K GUPTA MR B KALITA | PP, ASSAM |
| 17 | Crl.Pet./509/2024 | MD. JOHUR UDDIN Versus THE STATE OF ASSAM AND ANR | ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE | PP, ASSAM |
| 18 | Crl.Pet./510/2024 | ANJANA MEDHI Versus THE STATE OF ASSAM AND ANR | PETITIONER IN PERSON | PP, ASSAM |
| <u>ADMISSION</u> | | | | |
| 19 | Crl.Rev.P./362/2019 WITH LCR 7 FILES(SCANNED COPY) | BIRAJ KR. DUTTA Versus THE STATE OF ASSAM AND ANR. | MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI | DR. N DEKA (r-2) MR. A GANGULY MR. S K JAIN PP, ASSAM |
| WITH | | | | |
| 20 | Crl.Pet./253/2023 | BIRAJ KR DUTTA Versus THE STATE OF ASSAM AND 3 ORS | MR J I BARBHUIYA MRS. B TALUKDAR MR G G GOGOI A TALUKDAR | MR. N ZAMAN (R2) DR. N DEKA MR. A GANGULY (R2) MS. M ROY (R2) MR T CHHETRI (R2) PP, ASSAM |
| 21 | Crl.Rev.P./145/2020 FIXED | CENTRAL BUREAU OF INVESTIGATION Versus DIBYAJYOTI DUTTA (A-1) AND 4 ORS. | MR. S C KEYAL SC, CBI | MR. S S S RAHMAN (R-1) MR. S BORTHAKUR (R-1) SYED BURHANUR RAHMAN (R-1) MR. A W AMAN (R-1) MR. D BORA (R-3 & 4)) MR. D GOGOI (R-2) MR. D GOGOI (R-2) MR. N MAHAJAN (R-3 & 4) MR. J ABBAS (R-1) MR. S A BARBHUYAN (R-1) |

| | | | | |
|--------------------------|---|--|---|---|
| 22 | WITH Crl.Pet./312/2020 | CENTRAL BUREAU OF INVESTIGATION Versus SWETABH SUMAN, CIT (APPEAL) AND 6 ORS | MR. S C KEYAL SC, CBI | MR. B C DAS MR K AGARWAL (R-5) MR. S CHAUHAN MR. A K DAS (R-7) MS. M KUMARI MR B K SINGH MR B K SINGH MR. A CHAUDHURY (R-2) MR. P K DAS (R-2) MR A CHANDRAN (R-1) MR. A R SHOME MR. D K BHATTACHARYYA (R-7) MR. D BORA (R-2) MR N Z LOTHAN (R-1) MR D NANDI (R-5) MR. P MAZUMDER (R-5 & 6) MR. N MAHAJAN (R-2) MR D AKRAM MR D AKRAM MR. S K GUPTA (R-1) MS. D PEGU |
| 23 | Crl.A./97/2024 WITH OFFICE NOTE | RAJU CHAUHAN Versus THE STATE OF ASSAM | MR D GOGOI MR. R BORA | PP, ASSAM |
| | WITH I.A.(Crl.)/316/2024 in Crl.A./97/2024 | RAJU CHAUHAN Versus THE STATE OF ASSAM | MR. D GOGOI MR. R BORA | PP, ASSAM |
| 24 | Crl.A./124/2024 | RAHEJ UDDIN Versus THE STATE OF ASSAM AND ANR. | MR. S U AHMED MR A HAWARI | PP, ASSAM |
| | WITH I.A.(Crl.)/411/2024 in Crl.A./124/2024 | RAHEJ UDDIN Versus THE STATE OF ASSAM AND ANR. | MR. S U AHMED MR A HAWARI | PP, ASSAM |
| 25 | Crl.Rev.P./135/2024 FIXED | AFZALUR RAHMAN Versus THE STATE OF ASSAM AND ANR | MR N RAHMAN | PP, ASSAM |
| 26 | Crl.Rev.P./143/2024 FIXED | MUJIBUR RAHMAN Versus THE STATE OF ASSAM | MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH MR. B D KAKATI | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 27 | Bail Appln./847/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | SHYAM CHARAN PATHAK (A-3), Versus THE STATE OF ASSAM | MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH | PP, ASSAM |
| 28 | Bail Appln./1005/2024 FIXED | APAJIT DAS Versus THE STATE OF ASSAM | MR. M KHAN MS J AKTAR | PP, ASSAM |
| 29 | Bail Appln./1116/2024 FIXED | SRI BHOIRAB JYOTI BORAH Versus THE STATE OF ASSAM | MR S C DAS P BURAGOHAIN RAKESH DHAR MR. C. SHIL | PP, ASSAM |
| 30 | Bail Appln./1144/2024 FIXED | MD. AHOT BOKSH Versus THE STATE OF ASSAM | MR D R SAIKIA PARTHA PRATIM SAIKIA | PP, ASSAM |
| 31 | Bail Appln./1146/2024 FIXED | MD. ALIMUDDIN AND 3 ORS Versus THE STATE OF ASSAM | MR D R SAIKIA PARTHA PRATIM SAIKIA | PP, ASSAM |
| 32 | Bail Appln./1165/2024 FIXED | AZIBAR ALI @ AJIBOR ALI @ RAJU Versus THE STATE OF ASSAM | MR. N UDDIN MR. M ISLAM MR R ISLAM MR S K CHHETRY | PP, ASSAM |

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|---------------------|--|---|--|------------------|
| 33 | Bail Appln./1166/2024 FIXED | BIRENDRA PRASAD @ RINKU PRASAD Versus THE STATE OF ASSAM | A CHAKMA MR J MAHANTA MS R ALI | PP, ASSAM |
| BAIL HEARING | | | | |
| 34 | AB/3885/2023 FIXED | UMESH KUSHWAHA AND ANR Versus THE STATE OF ASSAM | MR. S BORTHAKUR MS. S KAKATI | PP, ASSAM |
| 35 | AB/4025/2023 FIXED | MALIK DOOM AND 4 ORS. Versus THE STATE OF ASSAM | MR. P HAZARIKA MR. H S BORAH | PP, ASSAM |
| 36 | AB/108/2024 FIXED | SATINDER PAL BHATIA Versus THE STATE OF ASSAM | MR A V SINGH MR W R MEDHI MR P TALUKDAR | PP, ASSAM |
| 37 | AB/614/2024 FIXED | RATAN KUMAR BISWAS Versus THE STATE OF ASSAM | MR. K D CHETRI MS R BARUAH | PP, ASSAM |
| 38 | AB/676/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | BIREN BEY @ RENSING BEY AND ANR. Versus THE STATE OF ASSAM | MR. D GOGOI MR. R BORA | PP, ASSAM |
| 39 | AB/763/2024 FIXED | DEBABRAT DEV BHAGABATI Versus THE STATE OF ASSAM | MS B DEVI MR. P K DEKA MR. P DAIMARY MR. R. KARIM | PP, ASSAM |
| 40 | AB/784/2024 FIXED | MOKIBUL ISLAM Versus THE STATE OF ASSAM | MR M RANA MD. I AHMED | PP, ASSAM |
| 41 | AB/828/2024 FIXED | SURENDRA PRASAD @ CHINTU PRASAD Versus THE STATE OF ASSAM | MR J MAHANTA MS R ALI | PP, ASSAM |
| 42 | AB/856/2024 FIXED | ANSER ALI @ AMSER ALI AND 3 ORS. Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 43 | AB/955/2024 FIXED | SHAHADAT ALI Versus THE STATE OF ASSAM | MR. A T SARKAR MR S HUSSAIN | PP, ASSAM |
| ORDERS | | | | |
| 44 | I.A.(CrI.)/347/2021 BA 1161/2021(D/O), WITH CASE RECORD(SCANNED COPY) in Bail Appln./1161/2021 | BISHNU PRASAD NEOG Versus THE STATE OF ASSAM AND ANR. | MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED | PP, ASSAM |
| 45 | Tr.P.(CrI.)/37/2022 | RADHIKA RABHA AND ANR Versus RATAN HAJONG | MR. B C DAS | |
| 46 | I.A.(CrI.)/827/2023 WITH LCR 4 FILES AND CASE DIARY, FIXED in CrI.Rev.P./8220/2023 WITH CrI.Rev.P./8220/2023 (Filing Number) | HEMEN NATH Versus THE STATE OF ASSAM AND ANR. | MR. K BORUAH MR. M ALAM | PP, ASSAM |
| 47 | I.A.(CrI.)/353/2024 WITH LCR 1 FILE(SCANNED COPY) in Tr.P.(CrI.)/32/2023 | HEMEN NATH Versus THE STATE OF ASSAM AND ANR (B) | MR. K BORUAH | |
| | | KEWELO U. KROME Versus UTPAL JYOTI SUT AND ANR | MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN | MR SARFRAZ NAWAZ |

WITH
[Tr.P.\(CrI.\)/32/2023](#)

UTPAL JYOTI SUT
Versus
KEWELO U. KROME

MR. SURAJIT DAS
MR A W AMAN
MS SURAYA RAHMAN
MR SARFRAZ NAWAZ
FARIDUL AMIN
MR S A BARBHUYAN
SAMIM RAHMAN

MR. S M ABDULLAH P
MS. F HUSSAIN
MR. S RAHMAN
MD. R ISLAM
MD. IMRAN

48 [I.A.\(CrI.\)/397/2024](#)
AB 2203/2023(D/O)
in AB/2203/2023

RUKIYA KHATUN AND ANR
Versus
THE STATE OF ASSAM

MR A K AZAD
MR. I HUSSAIN

PP, ASSAM

QUASHMENT

49 [CrI.Pet./397/2018](#)

AMITABH HAZARIKA
Versus
MAINUL HOQUE

MR D K BHATTACHARYYA
MR. N DEKA
MR. M GOGOI

MR. S C BISWAS
MR R KARIM
MR. P S BISWAS
MS A DAS

50 [CrI.Pet./376/2021](#)
WITH LCR 1 FILE, FIXED

SIBANI CHANDA
Versus
DIPTADEEP CHAKRABORTY

MR. P K DEKA
MRS. S ROY
MS P SHILL

51 [CrI.Pet./880/2023](#)
WITH LCR 2 FILES

DIDARUL ISLAM @ DEDARUL ISLAM
Versus
THE STATE OF ASSAM AND ANR

MR. P P DUTTA
MR T GOGOI
MS P SARMA
MS. P P DAS

MR. N J GOGOI
MR P R SARMA
M.A. BEGUM
PP, ASSAM

52 [CrI.Pet./1105/2023](#)

JAHIDUL ISLAM AND 2 ORS
Versus
THE STATE OF ASSAM AND 3 OTHERS

MR S BORTHAKUR
MR. S U AHMED
MD. ANARUL ISLAM

DY. S.G.I.
PP, ASSAM
SR. GOVT. ADVOCATE,
ASSAM

WITH
[CrI.Pet./1108/2023](#)

53

ZAKIR HUSSAIN
Versus
THE STATE OF ASSAM AND ANR

MR S BORTHAKUR
MR. S U AHMED
MD. ANARUL ISLAM

MR. D NATH,
MR. M PHUKAN, PP, ASSAM
DY.S.G.I.
PP, ASSAM
SR. GA, ASSAM

WITH
[I.A.\(CrI.\)/1022/2023](#)
in CrI.Pet./1108/2023

ZAKIR HUSSAIN,
Versus
THE STATE OF ASSAM AND 3 ORS

MR S BORTHAKUR
MR. S U AHMED

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR. S K SAHARIAH | 18-04-2024 | To | 06-05-2024 |
| 3) | MR. C CHOWDHURY | 20-04-2024 | To | 10-05-2024 |
| 4) | MR. I HUSSAIN | 20-04-2024 | To | 03-05-2024 |
| 5) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 6) | MR. M A CHOUDHURY | 22-04-2024 | To | 07-05-2024 |
| 7) | MR P C DEY | 26-04-2024 | To | 04-05-2024 |
| 8) | MR. B P SINHA | 25-04-2024 | To | 03-05-2024 |
| 9) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 10) | MR. D SAIKIA | 30-04-2024 | To | 04-05-2024 |
| 11) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 12) | MR. A R SIKDAR | 01-05-2024 | To | 03-05-2024 |
| 13) | MS. D SAIKIA | 01-05-2024 | To | 10-05-2024 |
| 14) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 15) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II AND WILL RISE AT 1:00 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|---|--|---|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./1273/2024 | NURUDDIN KHAN Versus THE STATE OF ASSAM | MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY | PP, ASSAM |
| MOTION | | | | |
| 2 | AB/1003/2024 FIXED | SUJOY DAS Versus THE STATE OF ASSAM | MR. B HALDAR MS S. BASAK S K DAS | PP, ASSAM |
| 3 | AB/1132/2024 | NAYAN JYOTI SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM | MR. Z HAMMAD MR. R K MAHATO MISS R A CHOUDHURY | PP, ASSAM |
| 4 | AB/1134/2024 | NAZRUL HOQUE Versus THE STATE OF ASSAM | MR K BHUYAN MR H A AHMED MS P BANIA MR. M U E BHUYAN | PP, ASSAM |
| 5 | AB/1136/2024 | Y BILASH SINGHA Versus THE STATE OF ASSAM | MR. M U MAHMUD MR. M R Z CHOUDHURY MR S H MAHMUD | PP, ASSAM |
| 6 | AB/1142/2024 | BIKASH SINGH Versus THE STATE OF ASSAM | MR D KALITA MS R KOUR | PP, ASSAM |
| 7 | AB/1144/2024 | ABHINANDAN KAKOTY AND ANR. Versus THE STATE OF ASSAM | MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 8 | Bail Appln./4262/2023 WITH CASE RECORD(SCANNED COPY),OFFICE NOTE, FIXED | BIKI CHETIA Versus THE STATE OF ASSAM | MR N N UPADHYAYA MR. B B KAKATI | PP, ASSAM |
| 9 | Bail Appln./505/2024 WITH CASE RECORD(SCANNED COPY), FIXED | ABDUL JALIL Versus THE STATE OF ASSAM | Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN | PP, ASSAM |
| 10 | Bail Appln./603/2024 WITH CASE RECORD(SCANNED COPY), FIXED | ABDUL HAMID Versus THE STATE OF ASSAM | MR S DUTTA MS S MOCHAHARI MR. S DUTTA | PP, ASSAM |
| 11 | Bail Appln./814/2024 WITH CASE RECORD(SCANNED COPY), FIXED | WAHENGBAM ROBITA DEVI Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |

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|----|---|--|-------------------------------|-----------|
| 12 | Bail Appln./1041/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | PREM GOGOI Versus THE STATE OF ASSAM | MR. S RANA | PP, ASSAM |
| 13 | Bail Appln./1209/2024 WITH OFFICE NOTE, FIXED | ANOWAR HUSSAIN @ BIHARI Versus THE STATE OF ASSAM | MRS. K DEVI MS S A KHALIFA | PP, ASSAM |

BAIL HEARING

| | | | | |
|----|---------------------------------------|--|--|-----------|
| 14 | AB/3990/2023 FIXED | NAYAN TALUKDAR @ NAYAN MONI TALUKDAR AND ANR Versus THE STATE OF ASSAM | MR. R K PRADHAN MR. A K SAIKIA | PP, ASSAM |
| 15 | AB/601/2024 FIXED | ANUP CHUTIA Versus THE STATE OF ASSAM | MR B CHOUDHURY MR. D GOGOI MR. I BORTHAKUR MS. M KALITA | PP, ASSAM |
| 16 | AB/718/2024 FIXED | NIKHIL DAS Versus THE STATE OF ASSAM | MR. A SAIKIA MR. N K DAS MR. A S ALI | PP, ASSAM |
| 17 | AB/991/2024 FIXED | ISMAIL SIKDAR Versus THE STATE OF ASSAM | MR. B CHOWDHURY MR. S R ISLAM MR. M ISLAM | PP, ASSAM |

ORDERS

| | | | | |
|----|--|---|---|-----------|
| 18 | Crl.Pet./156/2024 B/O | MUNU BEGUM @ MUSSTT MUNU BEGUM Versus THE STATE OF ASSAM AND ANR | MR. S B LASKAR MR. H A LASKAR MS N KALITA | PP, ASSAM |
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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR. S K SAHARIAH | 18-04-2024 | To | 06-05-2024 |
| 3) | MR. C CHOWDHURY | 20-04-2024 | To | 10-05-2024 |
| 4) | MR. I HUSSAIN | 20-04-2024 | To | 03-05-2024 |
| 5) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 6) | MR. M A CHOUDHURY | 22-04-2024 | To | 07-05-2024 |
| 7) | MR P C DEY | 26-04-2024 | To | 04-05-2024 |
| 8) | MR. B P SINHA | 25-04-2024 | To | 03-05-2024 |
| 9) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 10) | MR. D SAIKIA | 30-04-2024 | To | 04-05-2024 |
| 11) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 12) | MR. A R SIKDAR | 01-05-2024 | To | 03-05-2024 |
| 13) | MS. D SAIKIA | 01-05-2024 | To | 10-05-2024 |
| 14) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 15) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CIVIL BENCH-I]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|---|---|--|
| <u>DELIVERY OF ORDER</u> | | | |
| 1 Crl.Pet./437/2024 | DEEP MONI MAZUMDAR Versus THE STATE OF ASSAM | MR. R DE MS. D PATHAK | PP, ASSAM |
| <u>MOTION (BA)</u> | | | |
| 2 Bail.Appln./1225/2024 FIXED | NITUL CHANDRA DAS Versus THE STATE OF ASSAM | MR P SHARMAH MR R CHETRY | PP, ASSAM |
| <u>MOTION</u> | | | |
| 3 CRP(IO)/139/2024 CAVT. NO.04282/024, | NRIPENDRA BHUYAN Versus ASSAM PWD ENGINEERS SERVICE ASSOCIATION AND 30 ORS | MR. D DAS SR. ADV MR. B D DEKA MR. K MOHAMMED MR A BHATRA MR. INDRAJIT BHUYAN | MR. A DAS MR. N I KHAN MR H BETALA MR C KUMAR FOR CAVEATOR |
| <u>ADMISSION</u> | | | |
| 4 MACApp./194/2023 | ORIENTAL INSURANCE CO. LTD. Versus SRI HIREN DUTTA AND 4 ORS | MR SISHIR DUTTA MR. SIDHANT DUTTA | MR. Y DOLOI (R-4) MR. S Z RAHMAN (R-4) |
| WITH I.A.(Civil)/1304/2023 in MACApp./194/2023 | ORIENTAL INSURANCE CO. LTD. Versus SRI HIREN DUTTA AND 4 ORS | MR SISHIR DUTTA MR. SIDHANT DUTTA | MR. Y DOLOI (R-4) MR. S Z RAHMAN (R-4) |
| 5 RFA/22/2024 | BIDYA SAGAR SINGHA Versus SUKH LAL SAMOTA AND ANR | MR. R K D CHOUDHURY MS. L DEVI | |
| 6 MACApp./26/2024 | ORIENTAL INSURANCE COMPANY LTD. Versus KHIRADA ROY @ KSHIRADA ROY @ KSHIRADA RAY AND 3 ORS. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | MS D D ROY (r-1) |
| WITH I.A.(Civil)/174/2024 in MACApp./26/2024 | ORIENTAL INSURANCE COMPANY LTD. Versus KHIRADA ROY @ KSHIRADA ROY @ KSHIRADA RAY AND 3 ORS. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | |
| 7 MACApp./108/2024 | LABANYA HAZARIKA Versus ORIENTAL INSURANCE COM. LTD. E | B R DAS MS M BHARATI | |

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|--------------------------|--|---|--|--|
| 8 | MACApp./115/2024 | CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus JUTHIKA DAS AND 3 ORS. H | MR. R GOSWAMI MS. P BORTHAKUR | MR D MONDAL |
| | WITH I.A.(Civil)/814/2024 in MACApp./115/2024 | CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus JUTHIKA DAS AND 3 ORS. H | MR. R GOSWAMI MS. P BORTHAKUR | |
| 9 | MACApp./150/2024 | ORIENTAL INSURANCE COMPANY LTD. Versus ALIYA KHATUN AND 3 ORS. B | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | MR A N IQBAL |
| 10 | MACApp./183/2024 | NATIONAL INSURANCE COMPANY LIMITED Versus MINTU SARKAR AND ANR. | MR T KALITA | |
| | WITH I.A.(Civil)/1252/2024 in MACApp./183/2024 | NATIONAL INSURANCE COMPANY LIMITED Versus MINTU SARKAR AND ANR. | MR T KALITA | |
| | WITH I.A.(Civil)/1254/2024 in MACApp./183/2024 | NATIONAL INSURANCE COMPANY LIMITED Versus MINTU SARKAR AND ANR. | MR T KALITA | |
| 11 | MACApp./187/2024 | UNITED INDIA INSURANCE COMPANY LTD Versus SHYAMALI KALITA AND 4 ORS | MRS L SHARMA MR. K K BHATTA | |
| | WITH I.A.(Civil)/1267/2024 in MACApp./187/2024 | UNITED INDIA INSURANCE COMPANY LTD Versus SHYAMALI KALITA AND 4 ORS | MRS L SHARMA MR. K K BHATTA | |
| 12 | MACApp./188/2024 | BISWAJIT KALITA @ BISHAJIT KALITA Versus KABERI BARUA PATOWARY AND 2 ORS. | MR. R GOSWAMI B DUTTA | |
| 13 | MACApp./189/2024 | ANJANA PAUL AND ANR. Versus GHANASHYAM CHETRI AND 2 ORS. | MR D K KALITA MR J D ROY MR. K K PARASAR | |
| BAIL HEARING (BA) | | | | |
| 14 | Bail Appln./880/2024 WITH CASE RECORD(SCANNED COPY), FIXED | ABDUL HOQUE Versus THE STATE OF ASSAM | MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM I AMIN | PP, ASSAM |
| BAIL HEARING | | | | |
| 15 | AB/987/2024 FIXED | BIKRAM BARMAN AND ANR Versus THE STATE OF ASSAM | MR. N J DUTTA MR A BASUMATARY | PP, ASSAM |
| ORDERS | | | | |
| 16 | I.A./991/2016 in MFA/266064/2015 | NEW INDIA ASSURANCE CO. LTD. Versus MD. MUKTAR KHAN and ANR | MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN | |
| | WITH MFA/266064/2015 (Filing Number) | NEW INDIA ASSURANCE CO. LTD Versus MD MUKTAR KHAN and ANR | | |
| 17 | MFA/101/2017 WITH LCR | THE ORIENTAL INSURANCE CO. LTD Versus RUP BANU and ANR | MR.S K GOSWAMI MR.B K GOSWAMI MR.R KATHKATIA | |
| 18 | MACApp./509/2017 WITH LCR | SMTI PADUMI SAIKIA Versus THE REGIONAL MANAGER NATIONAL INSURANCE CO. LTD and 3 ORS | MR.P P DAS MR.R AHMED | MR. B K PURKAYASTHA MR. R K BHATRA (R1, R2) MS. M BORUAH MS R GANGAWAT (R1, R2) MS M N KONYAK (R1, R2) |

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| 19 | I.A.(Civil)/4280/2017 in MACApp./658/2017 | THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI PRABINA BORA and 5 ORS | MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH | |
| | WITH MACApp./658/2017 | THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI PRABINA BORA and 5 ORS | MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH | MS. P BORTHAKUR |
| | WITH I.A.(Civil)/4281/2017 in MACApp./658/2017 | THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI PRABINA BORA and 5 ORS | MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH | |
| 20 | MACApp./496/2018 | NEW INDIA ASSURANCE COMPANY LTD Versus BHABESH HAZARIKA AND 2 ORS | MR. K K BHATRA MR. R K BHATRA MS P HUJURI MR. M KASHYAP | MR D K KALITA MR. N ANAND (r-10) MR. K K PARASAR |
| | WITH I.A.(Civil)/1948/2018 in MACApp./496/2018 | NEW INDIA ASSURANCE COMPANY LTD Versus BHABESH HAZARIKA AND 2 ORS | MR. K K BHATRA MR. R K BHATRA MS P HUJURI MR. M KASHYAP | |
| 21 | I.A.(Civil)/995/2018 in MACApp./188/2018 | SMTI ARATI KARJEE Versus VINAY KUMAR PATHAK and 2 ORS | MR. S C BISWAS MR. K GOGOI MR E AHMED MS. K L R YANTHAN MR R KARIM MS A DAS MR. D BANIA | |
| | WITH MACApp./188/2018 | SMTI ARATI KARJEE Versus VINAY KUMAR PATHAK and 2 ORS | MR.S C BISWAS MR. E AHMED MR. K GOGOI MS.K L R YANTHAN MR. R KARIM MS. A DAS MR. D BANIA | MR. K K BHATTA MS R DEVI |
| 22 | I.A.(Civil)/2580/2019 in RFA/257/2019 | FOOD CORPORATION OF INDIA Versus SRI LAKHI DAIMARY | MR B K SINGH MS. M BORA | |
| | WITH RFA/257/2019 (Filing Number) | FOOD CORPORATION OF INDIA Versus SRI LAKHI DAIMARY | | |
| 23 | I.A.(Civil)/3279/2019 in RFA/9950/2019 | MD. MASLIMUDDIN AHMED Versus SRI DIBAKAR GOGOI AND ANR | MR. B D GOSWAMI MR. R SARMA MS. P BARMAN MS H DEKA | |
| | WITH RFA/9950/2019 (Filing Number) | MD. MASLIMUDDIN AHMED Versus SRI DIBAKAR GOGOI AND ANR | | |
| 24 | MFA/24/2020 CAVT. NO.0420/2020 WITH LCR, FIXED | THE ORIENTAL INSURANCE CO. LTD. Versus SMTI HASINA BEGUM AND ANR | MR. S K GOSWAMI MR. R SHARMA | MR S DAS FOR CAVEATOR |
| | WITH I.A.(Civil)/1304/2020 in MFA/24/2020 | THE ORIENTAL INSURANCE CO. LTD. Versus SMTI HASINA BEGUM AND ANR | MR. S K GOSWAMI MR. R SHARMA | MR S DAS FOR CAVEATOR |
| | WITH I.A.(Civil)/2279/2023 in MFA/24/2020 | SMTI HASINA BEGUM Versus THE ORIENTAL INSURANCE CO. LTD AND ANR | MR S DAS | MR. S K GOSWAMI MR. R SHARMA |

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| 25 | MFA/174/2021 WITH LCR | P. M. ENTERPRISES Versus THE UNION OF INDIA AND ANR. | MR. K P MAHESWARI MS. M SHARMA | MR. B SHARMA SC, NF RLY |
| 26 | I.A.(Civil)/256/2021 in RFA/814/2021 WITH RFA/814/2021 (Filing Number) | SABAN BHANGRA AND ANR Versus ATUL CHANDRA BARUAH SABAN BHANGRA AND PREETY BHANGRA Versus ATUL CHANDRA BARUAH B | MR. JYOTIRMOY ROY MR. R HAZARIKA MR. JYOTIRMOY ROY | |
| 27 | MACApp./337/2022 WITH LCR | RUNU BEGUM Versus THE NATIONAL INSURANCE COMPANY LTD. AND 2 ORS. | MR. P D NAIR MR. A CHETRY MR G ALAM S R A NASER MS. M BORA | MR. R ALI MR. R K BHATRA (r-1) MD S HUSSAIN MRS. P GOSWAMI MS P HAJURI (r-1) MR A S SK MS R GANGAWAT (r-1) |
| 28 | WITH MACApp./308/2022 | AYNUL HAQUE Versus NATIONAL INSURANCE COMPANY LTD. AND 3 ORS. | MR. P D NAIR MR. A CHETRY MR G ALAM S R A NASER | MR. A J SAIKIA (r-1) MR. R ALI MD S HUSSAIN MR. B KAKATI (r-1) MR G S BORO (r-1) MR A S SK |
| 29 | I.A.(Civil)/449/2022 in RFA/716/2020 WITH RFA/716/2020 (Filing Number) | BISHNUPADA DEB ROY Versus SAMAYIK PRASANGAS AND 10 ORS. BISHNUPADA DEB ROY Versus SAMAYIK PRASANGAS AND 10 ORS. | MR. S P CHOUDHURY MR DIFENSO M MR K BISWAKARMA MS B DEVI | MR H R A CHOUDHURY (R- 2,3,5) MS. R CHOUDHURY (R- 2,3,5) MR N RAHMAN (R-2,3,5) MS F N ZAMAN (R-2,3,5) |
| 30 | I.A.(Civil)/3775/2022 in RFA/14963/2022 WITH RFA/14963/2022 (Filing Number) | UNION OF INDIA AND ANR. Versus BISTILLA SAWKMIE AND 8 ORS. UNION OF INDIA AND ANR. Versus BISTILLA SAWKMIE AND 8 ORS. B | MR. S K MEDHI MR. S K MEDHI | MS. S PARVEEN (R-1 TO 6) MEHDI ALAM (R-1 TO 6) |
| 31 | RFA/23/2023 WITH LCR WITH I.A.(Civil)/1555/2023 in RFA/23/2023 | NANI GOPAL NATH Versus THE DEPUTY COMMISSIONER AND ANR. NANI GOPAL NATH Versus THE DEPUTY COMMISSIONER AND ANR. | MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA | GA, ASSAM GA, ASSAM |
| 32 | MFA/44/2023 WITH LCR | SHAMBHU PAUL AND ANR. Versus THE UNION OF INDIA | MR. S CHAUHAN MS J KALITA MR. P MAZUMDER MR N ALAM M. BORUAH | MR. K GOGOI DY.S.G.I. |
| 33 | RFA/51/2023 WITH I.A.(Civil)/3556/2023 in RFA/51/2023 | DR. IVA DEVI GOSWAMI @ DR. IVA GOSWAMI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS. DR. IVA DEVI GOSWAMI @ DR. IVA GOSWAMI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. P S DEKA MS B LAHKAR MR B S DEKA MR. P S DEKA MS B LAHKAR MR B S DEKA | GA, ASSAM SC, G M D A SC, REVENUE GA, ASSAM SC, REVENUE SC, G M D A |

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| 34 | Mat.App./55/2023 WITH LCR, FIXED | XXXXXXX Versus XXXXXXX | MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA | MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA |
| | WITH I.A.(Civil)/1205/2024 in Mat.App./55/2023 | XXXXXXX Versus XXXXXXX | MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA | MR. R MAZUMDAR MR. R DEKA |
| 35 | MFA/82/2023 WITH LCR | NATIONAL INSURANCE CO. LTD Versus MD. ABU BAKKAR KHANDAKAR AND ANR. H | MRS L SHARMA MR. K K BHATTA | MR. A R AGARWALA MR. A R AGARWALA |
| 36 | MC/86/2023 IN RFA 59/2015(D/O) in RFA/59/2015 | ON THE DEATH OF SUBODH CHOUDHURY Versus SRI NRIPEN DEKA | MR. R B SAH (P- 1.1,1.3,1.5) MR. SHEELADITYA MR. S SAHU (P-1.1,1.3,1.5) | MR. H K DEKA |
| | WITH I.A.(Civil)/3422/2023 | ON THE DEATH OF SUBODH CHOUDHURY Versus SRI NRIPEN DEKA, | MR. SHEELADITYA | MR. H K DEKA |
| 37 | MFA/89/2023 WITH LCR | NEW INDIA ASSURANCE COMPANY LTD. Versus SHARDA DEVI AND ANR. H | MRS L SHARMA MR. K K BHATTA | MR D K NATH |
| 38 | I.A.(Civil)/132/2023 in MACApp./14008/2022 | ORIENTAL INSURANCE COMPANY LTD. Versus HAFIZA KHATUN AND 4 ORS. | MS. R D MOZUMDAR MR. R K D CHOUDHURY MS N K DEVI MR N ANIX SINGH MS. C MOZUMDAR MR. S P SHARMA | MR. M TALUKDAR MS. B CHOWDHURY FOR CAVEATOR |
| | WITH MACApp./14008/2022 (Filing Number) | ORIENTAL INSURANCE COMPANY LTD. Versus HAFIZA KHATUN AND 4 ORS. H | MS. R D MOZUMDAR | |
| 39 | I.A.(Civil)/1594/2023 in RFA/3757/2023 | PAVAN CHANGMAI Versus STATE BANK OF INDIA AND 2 ORS. | MR. P K ROY MR J K PARAJULI MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA | |
| | WITH RFA/3757/2023 (Filing Number) | PAVAN CHANGMAI Versus STATE BANK OF INDIA AND 2 ORS. A | MR. P K ROY | |
| 40 | I.A.(Civil)/1906/2023 in RFA/15765/2022 | SHIBU BARMAN Versus CHANDRA MOHAN RAY AND 9 ORS. | MR. D K SHARMA | |
| | WITH RFA/15765/2022 (Filing Number) | SHIBU BARMAN Versus CHANDRA MOHAN RAY AND 9 ORS. B | MR. D K SHARMA | |
| 41 | I.A.(Civil)/2046/2023 in RFA/7795/2023 | PALLABI DEKA Versus SARAJU KUMARI AND ANR. | MR H NATH MR. R SARMA MS D DAS | MR. H SARMAH MR S DUTTA MR U.SARMAH |
| | WITH RFA/7795/2023 (Filing Number) | PALLABI DEKA Versus SARAJU KUMARI AND ANR . E | MR H NATH | |
| 42 | I.A.(Civil)/2164/2023 in RFA/6823/2023 | SADHU SAIKIA Versus FOOD CORPORATION OF INDIA (FCI) AND 3 ORS. | MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MS E NATH | |

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| | WITH RFA/6823/2023 (Filing Number) | SADHU SAIKIA Versus FOOD CORPORATION OF INDIA (FCI) AND 3 ORS. H | MR. R HAZARIKA | |
| 43 | I.A.(Civil)/2481/2023 in RFA/4294/2023 | THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED (APCDC LTD.) AND 3 ORS. Versus M/S N. K. PRODUCTION AND 3 ORS. | MR. R SARMA MR A DEY | MR. N ALAM (R-1) SC, SOIL CONSERVATION DEPTT. |
| | WITH RFA/4294/2023 (Filing Number) | THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H | MR. R SARMA | |
| 44 | I.A.(Civil)/2568/2023 in RFA/10122/2023 | KANCHAN BALA DAS AND 4 ORS. Versus BINOD GOYARI AND 2 ORS. | MR. M SARANIA MR. S SAIKIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA | MR. B J MUKHERJEE MS R SAHA |
| | WITH RFA/10122/2023 (Filing Number) | KANCHAN BALA DAS AND 4 ORS Versus BINOD GOYARI AND 2 ORS. B | MR. M SARANIA | |
| | WITH I.A.(Civil)/10125/2023 (Filing Number) | KANCHAN BALA DAS AND 4 ORS Versus BINOD GOYARI AND 2 ORS. B | MR. M SARANIA | |
| 45 | I.A.(Civil)/2695/2023 in RFA/1463/2023 | DIPANKAR DHAR AND ANR. Versus KARUNA ROY AND 3 ORS. | MR. R P SARMAH | MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR |
| | WITH RFA/1463/2023 (Filing Number) | DIPANKAR DHAR AND ANR. Versus KARUNA ROY AND 3 ORS. H | MR. R P SARMAH | |
| 46 | I.A.(Civil)/2909/2023 in RFA/11253/2023 | HORIZON MARKETING AND ANR. Versus THE STATE OF ASSAM AND 9 ORS | MR. S P ROY MS. V RAI | GA, ASSAM SC. WATER RESOURCE DEPTT. |
| | WITH RFA/11253/2023 (Filing Number) | HORIZON MARKETING AND ANR. Versus THE STATE OF ASSAM AND 9 ORS E | MR. S P ROY | |
| 47 | I.A.(Civil)/1276/2024 in MACApp./4759/2024 | DIPANJALI MEDHI AND ANR. Versus SHRIRAM GENERAL INSURANCE COMPANY LTD. | MR. M KHAN MS J AKTAR | |
| | WITH MACApp./4759/2024 (Filing Number) | DIPANJALI MEDHI AND ANR Versus SHIRAM GENERAL INSURANCE COMPANY LTD A | MR. M KHAN | |
| 48 | I.A.(Civil)/1281/2024 in MACApp./2654/2024 | MD. AMDADUL ISLAM Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS. | MR. M TALUKDAR | |
| | WITH MACApp./2654/2024 (Filing Number) | AMDADUL ISLAM Versus NATIONAL INSURANCE CO. LTD AND 2 ORS B | MR. M TALUKDAR | |
| | | HEARING | | |
| 49 | RFA/22/2023 WITH LCR, FIXED | PRIYANKA ESTATES INTERNATIONAL PRIVATE LTD. AND 5 ORS. Versus NAWARATNA PRASAD KHEMANI AND ANR. | MR. A SATTAR S CHOUDHURY | MR. P KHATANIAR (r-1,2) MS N RAHMAN FOR CAVEATOR |

WITH
[I.A.\(Civil\)/1382/2023](#)
in RFA/22/2023

PRIYANKA ESTATES INTERNATIONAL
PRIVATE LTD. AND 5 ORS.

MR. A SATTAR
S CHOUDHURY

MS N RAHMAN
FOR CAVEATOR

Versus

NAWARATNA PRASAD KHEMANI AND
ANR.

SAWARMAL KEJRIWAL

MR G N SAHEWALLA

MR. A DHAR

Versus

VIKRAMJIT BARUAH

MS. S KATAKEY

MD F FARIDI

MS. S. TODI

MR H K SARMA

MS K SARMA

WITH
[I.A.\(Civil\)/852/2024](#)
in CRP/26/2024

SAWARMAL KEJRIWAL

MR G N SAHEWALLA

MR. A DHAR

Versus

VIKRAMJIT BARUAH,

MS. S KATAKEY

MD F FARIDI

MS. S. TODI

MR H K SARMA

MS K SARMA

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR. S K SAHARIAH | 18-04-2024 | To | 06-05-2024 |
| 3) | MR. C CHOWDHURY | 20-04-2024 | To | 10-05-2024 |
| 4) | MR. I HUSSAIN | 20-04-2024 | To | 03-05-2024 |
| 5) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 6) | MR. M A CHOUDHURY | 22-04-2024 | To | 07-05-2024 |
| 7) | MR P C DEY | 26-04-2024 | To | 04-05-2024 |
| 8) | MR. B P SINHA | 25-04-2024 | To | 03-05-2024 |
| 9) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 10) | MR. D SAIKIA | 30-04-2024 | To | 04-05-2024 |
| 11) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 12) | MR. A R SIKDAR | 01-05-2024 | To | 03-05-2024 |
| 13) | MS. D SAIKIA | 01-05-2024 | To | 10-05-2024 |
| 14) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 15) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-IV AND V]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|--|--|---|
| MOTION | | | |
| 1 WP(C)/2186/2024 | M/S RKD SDR (JOINT VENTURE) AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR J I BARBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN SMTI H DEVI | GA, ASSAM SC, FINANCE |
| ORDER NO STEPS | | | |
| 2 I.A.(Civil)/1501/2019 WITH WP(C)/5541/2008 (D/O), WITH LCR in WP(C)/5541/2008 | ON THE DEATH OF BIRAJ SUTRADHAR, HIS LEGAL HEIRS Versus ON THE DEATH OF KULAJIT DAS, HIS LEGAL HEIRS AND 5 ORS. | MR. R DUBEY MS. A B KAYASTHA | MR. N GOSWAMI (GA, ASSAM, R-6) MR S KHOUND (R- 1(a),1(b),1(c),2,3,4) |
| ADMISSION | | | |
| 3 WP(C)/387/2014 | MD ABUL KASEM Versus THE STATE OF ASSAM AND 5 ORS | MR.N ZAMAN MR.P C DEY MR.A GANGULY MR.A BORA | GA, ASSAM MR.P S DEKA |
| 4 WP(C)/7727/2015 | M/S. KESHARI POLYMER Versus ASSAM POWER DISTRIBUTION CO. LTD. and 3 ORS. | MR.S K KEJRIWAL MRSS KEJRIWAL | SC, APDCL MR. P N GOSWAMI |
| 5 WITH WP(C)/7759/2015 | PURBANCHAL ENTERPRISE P LTD. Versus A. P. D. CO. LTD. and 3 ORS. | MR.S K KEJRIWAL MRSS KEJRIWAL | SC, APDCL MR. P N GOSWAMI |
| 6 WITH WP(C)/7244/2017 | MEGHALAYA OXYGEN P LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LTD. and 3 ORS. | MR.S K KEJRIWAL MRS S KEJRIWAL | SC, APDCL |
| 7 WITH WP(C)/2656/2018 | MEGHALAYA OXYGEN (P) LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS. | MR. S K KEJRIWAL MS. S KEJRIWAL | MR. N J DUTTA SC, APDCL MR. P N GOSWAMI |
| 8 WP(C)/4192/2016 | GUJAR SINGH PHULL Versus THE STATE OF ASSAM and 2 ORS. | MR.D GOSWAMI MR.H S KALSI MS.R S SADIAL | GA, ASSAM |

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| 9 | WP(C)/4942/2016 | SMTI GEETIKA KALITA and 3 ORS Versus THE STATE CHILD PROTECTION SOCIETY, ASSAM and 4 ORS | MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA | SC, SOCIAL WELFARE |
| 10 | WP(C)/5342/2017 | MANJULA SAIKIA and 6 ORS. Versus THE STATE OF ASSAM and 3 ORS. | MR.A SARMA MRSS N KHANDAKAR MR.M A LASKAR | MR. A BHATTACHARYA (R2, R3) MS. K MALAKAR (R2, R3) MR.D BANERJEE(R- 2&3) MR. A BHATTACHARJEE (R2, R3) SC, FINANCE MS. K TALUKDAR (R2, R3) |
| 11 | WP(C)/6931/2017 | BEGUM YESMIN NUREJA and ANR. Versus STATE BANK OF INDIA and 2 ORS. | MS.K KHAN MS.A DAS MS.P CHAKRABORTY | MR.K K NANDI R- 1-3 MR.A J GHOSH(R- 1-3) MS.P KALITA(R- 1-3) |
| 12 | WP(C)/7364/2017 FIXED | RAMIJUDDIN AHMED Versus THE UNION OF INDIA and 6 ORS. | MR.K R PATGIRI MR.N J KHATANIAR MS.C DAS MRS.C DAS | MR.M Z AHMED(Sr.Adv.)(R- 2&5) GA, ASSAM C.G.C. MR.A M DUTTA(R- 2&5) MR.M PHUKAN(R-1) SC, POWER GRID ASSTT.S.G.I. |
| 13 | WP(C)/683/2018 FIXED | YADAV LAL SAH Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD | MR. S P ROY MR. R P N SINGH MS. N RAI MR. A K RAI MR. T R ROY | MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI (SC,ASAMB) SC, GMC SC, G.M.D.A |
| 14 | WP(C)/2990/2019 | HATEM ALI CHOUDHURY Versus THE ASSAM STATE HOUSING BOARD AND ANR. | MR. R ISLAM MS. K BORA | MR. S CHETIA (r-2,3) DR. B N GOGOI, SC, Income Tax MS. A BHUYAN(SC, A S H B) MR. T R GOGOI,SC,Assam |
| 15 | WP(C)/7753/2019 FIXED, WITH SEPARATE AFFIDAVIT FILE | OIL AND NATURAL GAS CORPN. LTD. Versus THE STATE OF ASSAM AND ANR. | MR G N SAHEWALLA MS. N K DEVI MR B CHOUDHURY MR. M SAHEWALLA MR. N A SINGH | SC, FOREST SC, PCB |
| | WITH | | | |
| 16 | WP(C)/367/2020 | ASHOK MOTORS Versus THE STATE OF ASSAM AND 3 ORS. | MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MR H K SARMA MR. M SAHEWALLA | SC, FOREST SC, PCB |
| | WITH | | | |
| 17 | WP(C)/550/2020 | M/S. SUSUMA HOTEL Versus THE STATE OF ASSAM AND 3 ORS. | MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MD. ASLAM | SC, FOREST SC, P C B A |
| 18 | WP(C)/3550/2020 | AKABBAR ALI AND 58 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | DR. B AHMED MR. M K CHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN | GA, ASSAM SC, REVENUE |
| | WITH | | | |
| 19 | WP(C)/7370/2023 | ON THE DEATH OF MD KADDUS ALI HIS SON NAMELY ABDUL MALEK AND 31 ORS Versus THE STATE OF ASSAM AND 62 ORS | MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM MR. S SUR | GA, ASSAM SC, REVENUE |
| 20 | WP(C)/5313/2020 | MD. SAHIDUL PARAMANIK Versus THE STATE OF ASSAM AND 3 ORS | MR. A F N U MOLLAH MD H R AHMED | GA, ASSAM |

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| 21 | WP(C)/5347/2020 B/O | ECONOMIC DEVELOPMENT ORGANISATION Versus THE UNION OF INDIA AND 6 ORS | MR. A D CHOUDHURY | MR. P S BHATTACHARYYA ASSTT.S.G.I. |
| 22 | WP(C)/5467/2020 | ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 6 ORS | MRS. K DEVI MR. D K JAIN MS D ANGANA | MR M CHETIA (R-7) MR M CHETIA (R-7) SC, WATER RESOURCE |
| | WITH | | | |
| 23 | WP(C)/5408/2020 | PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS | MRS. K DEVI MR. D K JAIN MS D ANGANA | MR M CHETIA (R-7) SC, WATER RESOURCE SC, REVENUE |
| | WITH | | | |
| 24 | WP(C)/5441/2020 | RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 5 ORS | MRS. K DEVI MR. D K JAIN MS D ANGANA | MR M CHETIA (R-7) SC. WATER RESOURCE DEPTT. SC, REVENUE |
| | WITH | | | |
| 25 | WP(C)/5720/2020 | PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 6 ORS | MRS. K DEVI MR. D K JAIN MS D ANGANA | MR M CHETIA (R-7) MR M CHETIA (R-7) SC, WATER RESOURCE SC, REVENUE |
| 26 | WP(C)/1735/2021 FIXED | GOPAL BRAHMA @ GOPAL BORO Versus THE UNION OF INDIA AND 12 ORS. | MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER | MR H GUPTA MR H GUPTA MR. C K S BARUAH MR A BHATTACHARYA (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT) SC, BTC ASSTT.S.G.I. SR. GA, ASSAM |
| 27 | WP(C)/3858/2022 | ZAKIRUL HUSSAIN Versus THE UNION OF INDIA AND 4 ORS | MS. M BORDOLOI MR. A DAS MR. P SENGUPTA MR. N I KHAN | GA, ASSAM SC, J M B |
| 28 | WP(C)/4354/2022 FIXED | BODOLAND MODEL TRIBAL EDUCATION SOCIETY Versus THE UNION OF INDIA AND 9 ORS | MR. P K BARMAN MS. U BARUAH MS. P CHUTIA | GA, ASSAM SC, BTC SC, WPT AND BC ASSTT.S.G.I. SC, FINANCE |
| 29 | WP(C)/4774/2022 | WAHIDA REHMAN Versus NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS | MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH | GA, ASSAM |
| 30 | WP(C)/5889/2022 FIXED | M/S JKB INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS | MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA | MR B GOGOI, SC, FINANCE DEPTT. SC, WATER RESOURCE SC, ASIDC |
| | WITH | | | |
| 31 | WP(C)/5844/2022 | M/S RDR ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS | MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA | SC, WATER RESOURCE SC, INDUSTRIES |
| 32 | WP(C)/8172/2022 FIXED | UMASHANKAR SHARMA Versus UNION OF INDIA AND 7 ORS | MR. K N CHOUDHURY MR. A BHATTACHARYYA | MR. S K DEORI (R8) MR J LIKHA (R8) MS. SOMILA (R8) DY.S.G.I. SC, NHIDC SC, P H E |
| 33 | WP(C)/1709/2023 B/O | BIJON DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. N ALAM MR K JAIN | SC, PWD ROAD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT |

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| 34 | WP(C)/4522/2023 | HAREKRISHNA TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS | MR B PATHAK MR. D K SHARMA MR V KUMAR MS M TIWARI | GA, ASSAM MS G HAZARIKA MS. S BARUAH (R-2) SC, REVENUE AND DISASTER MANAGEMENT DEPT |
| 35 | WP(C)/5953/2023 B/O | SUGIA SOREN AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS | MR. M R KHANDAKAR | GA, ASSAM MRS. R DEVI (r-1) DY.S.G.I. SC, NHIDC SC, REVENUE |
| 36 | WP(C)/6349/2023 B/O | KANAK LATA DEVI Versus THE STATE OF ASSAM AND 4 ORS | MS. S DEVI MS. K L R YANTHAN MR P UPADHYAYA | GA, ASSAM SC, REVENUE SC, FINANCE |
| 37 | WP(C)/6351/2023 B/O | NAJU @ NARJURA BEGUM Versus THE STATE OF ASSAM AND 4 ORS | MS. D J BORAH MRS. R RONGMEI MS. S DEVI | GA, ASSAM SC, REVENUE SC, FINANCE |
| 38 | WP(C)/6641/2023 B/O | SANJILA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS | MR I HAQUE | GA, ASSAM |
| 39 | WP(C)/6650/2023 | ABDUL ALI Versus THE STATE OF ASSAM AND 5 ORS | MR. W RAHMAN MR M RAHMAN | GA, ASSAM SC, REVENUE SC, FINANCE |
| 40 | WP(C)/7082/2023 | ANIMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. P HAZARIKA MR. T R SARMA MR. A K ROY MR M KASHYAP | GA, ASSAM MR. A MANNAF (R-5) MD A S ALI (R-5) SC, REVENUE |
| 41 | WP(C)/2082/2024 B/O | JULEX DAS CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS | MR. J AHMED MR Z RAHMAN R BEGUM H G DAISY MS J.YASMIN | SC, DRI DY.S.G.I. |

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| 42 | WP(C)/7220/2015 | LEDO TEA CO. LTD. Versus THE STATE OF ASSAM AND 4 ORS | MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM | GA, ASSAM MR. R K TALUKDAR (r-5) MR. R K TALUKDAR, SC, NHIDC |
| WITH | | | | |
| 43 | WP(C)/1586/2015 | ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS | MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY | MR. S C KEYAL GA, ASSAM(R1-6) MR. R K TALUKDAR (r-8) MR. R K TALUKDAR, SC, NHIDC SC, REVENUE ASSTT. S.G.I.(R7) |
| 44 | WP(C)/290/2020 | RAJU SHARMA AND 9 ORS. Versus THE STATE OF ASSAM AND 8 ORS. | MR. B P SINHA | GA, ASSAM SC, PCB SC, G M D A SC, GMC |
| 45 | WP(C)/2061/2020 | SUDIP DEB Versus THE STATE OF ASSAM AND 5 ORS | MR S DASGUPTA MS. M DASGUPTA | GA, ASSAM |
| 46 | I.A.(Civil)/1396/2021 in WP(C)/5327/2017 | ABDUL AHAD Versus THE STATE OF ASSAM and 16 ORS. | MR H K J AHMED | GA, ASSAM |
| WITH WP(C)/5327/2017 | | | | |
| 47 | Cont.Cas(C)/279/2023 | ROTON HOJAI AND 28 ORS. Versus DEBANON DAULAGUPU AND 5 ORS. | MS.D SINHA MR H K J AHMED MR.N K MURRY MR. B BARUAH MRS. S D DEKA | GA, ASSAM MR. B P SINHA MR. I AHMED MR D KALITA(R-7) MR D KALITA(R-7) MR R M DAS (R-1) MR. D NATH(R-5) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1) |

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| 48 | WITH Cont.Cas(C)/280/2023 | RONESH THAOSEN AND 44 ORS. Versus DEBANON DAULAGUPU AND 5 ORS. | MR. B BARUAH MRS. S D DEKA | MR D KALITA(R-2) MR R M DAS (R-1) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1) |
| 49 | Cont.Cas(C)/428/2023 | DEBOJIT DEB Versus CHANDAN SHARMA AND OTHERS | MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS | MR. B GOGOI |
| 50 | WP(C)/2157/2023 B/O | BHOK SING PATOR ALIAS BHOG SING LALUNG AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR I HAQUE | GA, ASSAM SC, REVENUE |
| 51 | I.A.(Civil)/988/2024 in WP(C)/2361/2023 | ON THE DEATH OF GITANJALI BARUAH HER LEGAL HEIR NILAKANTHA YADAV Versus RENU RAJKUMARI AND 7 ORS | MR D J DEKA | GA, ASSAM MR. P P DUTTA (R-7) SC, REVENUE |
| | WITH WP(C)/2361/2023 | RENU RAJKUMARI Versus THE STATE OF ASSAM AND 7 ORS | MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI | GA, ASSAM MR. P P DUTTA (R-7) MS P SARMA (R-7) MS. P P DAS (R-7) SC, REVENUE |
| HEARING | | | | |
| 52 | WP(C)/4325/2012 PART-HEARD, FIXED, WITH AFFIDAVIT FILE | HIRANYA KUMAR NATH and 2 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR B D DAS MR.R P SARMAH MR.U K NAIR MRS.R DEVI MR.A CHETRY MR.A R TAHBILDAR MR. B PURKAYASTHA MR. B ZAMAN MR.M P SARMA | MR.S S DEY MR. D DAS SR. ADV (R-17) MR. K N CHOUDHURY (FOR A.K. DAS) MR.B D KONWAR MR.Z MUKIT MR.O P BHATI MR.A SATTAR MR.M NATH MR.D MOZUMDER MR.A BHATTACHARJEE SC, APSC MR.R DE(R-5) MR.I CHOWDHURY MR.M CHOUDHURY MR.S SAIKIA MR.D P BORAH MR. R B PHOOKAN (R-13) MR.K R PATGIRI(R-5) MS.S KHANIKAR MR.A ROY MR.D SARMA(R-4) MR.U DUTTA MR.B GOGOI MR R SINGHA (FOR A.K. DAS) MR R SINGHA (FOR A.K. DAS) MR.A GOGOI MR.D BORAH R SARMAH (R-13) MR.I F ALI MS M KAKOTY (R-13) MS S PATOWARY (FOR A.K. DAS) MR K J HAZARIKA (R-13) MR. INDRAJIT BHUYAN (R- 17) SC, EDU MRS A VERMA MR.R P GUPTA MR.N KHATANIAR MR.N BORAH MR.P CHETIA(R-4) MR.J HUDA(R-4) |

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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|-----|-------------------|------------|----|------------|
| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR. S K SAHARIAH | 18-04-2024 | To | 06-05-2024 |
| 3) | MR. C CHOWDHURY | 20-04-2024 | To | 10-05-2024 |
| 4) | MR. I HUSSAIN | 20-04-2024 | To | 03-05-2024 |
| 5) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 6) | MR. M A CHOUDHURY | 22-04-2024 | To | 07-05-2024 |
| 7) | MR P C DEY | 26-04-2024 | To | 04-05-2024 |
| 8) | MR. B P SINHA | 25-04-2024 | To | 03-05-2024 |
| 9) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 10) | MR. D SAIKIA | 30-04-2024 | To | 04-05-2024 |
| 11) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 12) | MR. A R SIKDAR | 01-05-2024 | To | 03-05-2024 |
| 13) | MS. D SAIKIA | 01-05-2024 | To | 10-05-2024 |
| 14) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 15) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|--|---|--|
| DELIVERY OF ORDER | | | |
| 1 WP(C)/2979/2023 | OMAR ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS | MR. R ISLAM | GA, ASSAM MR M Z SHAH (R-6) SC, SEC. EDU. |
| TOP OF THE LIST | | | |
| 2 WP(C)/439/2014 PART-HEARD, FIXED | CHAMPAK RAVA Versus THE STATE OF ASSAM AND 6 ORS | MR.S C BISWAS MR. E AHMED MS.L HAZARIKA MS.S D CHOUDHURY | SC, HEALTH |
| MOTION | | | |
| 3 WP(C)/5519/2023 FIXED | RAMESH CHAUHAN Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS | MR. S UPADHAY | SC, HIGHER EDU SC, K A A C |
| 4 WP(C)/1634/2024 BY SLIP | NAZMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS | MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR | SC, EDU |
| 5 WP(C)/2061/2024 FIXED | EKADITYA BORA Versus THE DIBRUGARH UNIVERSITY AND 3 ORS | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | SC, DIB. UNIVERSITY |
| 6 WP(C)/2090/2024 FIXED | TAPASH KUMAR SARMA AND 38 ORS Versus THE STATE OF ASSAM AND 8 ORS. | MR B P BORAH MR P J DUTTA MISS. J GOGOI A KHANDAKAR | SC, AG (A AND E) SC, SEC. EDU. SC, FINANCE |
| 7 WP(C)/2331/2024 | ARPITA CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS | MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED | GA, ASSAM SC, SEC. EDU. |
| 8 WP(C)/2332/2024 | ASAR UDDIN Versus THE STATE OF ASSAM AND 2 ORS | MR. A K SARMA MR H J TAMULI MR D KALITA | SC, SEC. EDU. |
| ORDER (STAY VACATING) | | | |
| 9 I.A.(Civil)/778/2024 in WP(C)/6951/2023 | SURYA BORTHAKUR, Versus PRAFULLA KALITA AND 5 ORS | MR DEBA SARMAH MR DEBA SARMAH MS N SHYAM | SC, ELEM. EDU GA, ASSAM MR. B K DAS |

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| | WITH WP(C)/6951/2023 | PRAFULLA KALITA Versus THE STATE OF ASSAM AND 5 ORS | MR. B K DAS MR S SARMAH | SC, ELEM. EDU GA, ASSAM MR DEBA SARMAH (r-6) MS N SHYAM (r-6) |
| | | ADMISSION | | |
| 10 | WP(C)/3254/2015 | MD. SHAHJAHAN ALI Versus THE STATE OF ASSAM AND 2 ORS | DR.B AHMED MR.N HAQUE MR. U K BARMAN MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA MR H ALI MR.H A AHMED MR. R KONWAR | SC, SECONDARY EDUCATION |
| 11 | WITH WP(C)/5864/2015 | MD. SHAHJAHAN ALI Versus THE STATE OF ASSAM AND 2 ORS | MR H R A CHOUDHURY DR.B AHMED MR.N HAQUE MR F U BARBHUIYA MR. U K BARMAN MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA MR H ALI MS S DAS MR. R KONWAR | SC, SECONDARY EDUCATION |
| 12 | WP(C)/2240/2016 FIXED | DEEPSIKHA DAS Versus THE STATE OF ASSAM AND 4 ORS | MR.K M HALOI MR.A K DEKA | MR.P C DEY(R-4&5) SC, N I E I T MR.A B ROY(R-4&5) MR.S P DAS |
| 13 | WP(C)/3887/2017 | JUNUMONI GOGOI Versus THE STATE OF ASSAM and 5 ORS. | MR. U J SAIKIA MR. A GOHAIN | SC, ELEMENTARY EDUCATION SC, FINANCE |
| 14 | WP(C)/4729/2017 | JITEN BARUAH and 9 ORS. Versus THE STATE OF ASSAM and 5 ORS | MR.S U AHMED MRA HAWARI MS.R DEKA | SC, ELEMENTARY EDUCATION SC, FINANCE DEPTT. |
| 15 | WP(C)/7252/2017 | GUNIN BORAH and 2 ORS Versus THE STATE OF ASSAM | MR.S SAIKIA MR.N J GOGOI MR.P SAIKIA | SC, FINANCE MR. S M T CHISTIE (SC, ELEMENTARY EDUCATION) |
| 16 | WP(C)/466/2020 FIXED | ABINASH KALINDI Versus THE STATE OF ASSAM AND 7 ORS. | MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA | SC, ELEM. EDU GA, ASSAM MR B SHARMA MR B SHARMA MR S SHARMA |
| 17 | WP(C)/4436/2020 | PRABIN CH BARMAN AND 8 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. R C DAS MR P BURAGOHAIN | GA, ASSAM SC, AG MR. N DEKA MR. R HAZARIKA (R7) SC, SEC. EDU. SC, FINANCE SC, I O C |
| 18 | WP(C)/2506/2021 BY SLIP | BIDHAN CHANDRA SEN Versus THE STATE OF ASSAM AND 4 ORS | MR. D K SARMAH MS. A TALUKDAR S BORA MR D KALITA | SC, ELEM. EDU SC, BTC |
| 19 | WP(C)/5564/2021 BY SLIP | PRAKASH BAISHYA AND 174 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. A R SIKDAR MR. A MANNAF MD A S ALI | GA, ASSAM SC, SEC. EDU. |
| 20 | WITH WP(C)/5441/2021 | MD. JOYNAL ABEDIN AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM | SC, RMSA SC, SEC. EDU. |
| 21 | WP(C)/6045/2021 B/O | CHAHENARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS | MR. J LASKAR M M RAHMAN MR R DAS | SC, ELEM. EDU |

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| 22 | WP(C)/4506/2022 | ABDUL KALAM LASKAR Versus THE STATE OF ASSAM AND 2 ORS | MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. R BEGUM MS. S RASUL | SC, ELEM. EDU GA, ASSAM |
| 23 | WP(C)/5108/2022 FIXED | SATYENDRA DAS Versus THE STATE OF ASSAM AND 6 ORS. | MR. J PATOWARY | SC, ELEM. EDU SC, BTC SC, FINANCE |
| 24 | WP(C)/6009/2022 | MANASHI BARMAN Versus THE STATE OF ASSAM AND 2 ORS. | MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C | SC, ELEM. EDU |
| 25 | WP(C)/6331/2022 FIXED | BINOD KARMAKAR AND ORS Versus THE STATE OF ASSAM AND ORS. | MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma | SC, ELEM. EDU SC, SSA |
| 26 | WP(C)/255/2023 BY SLIP | BHORATH CH BHAR AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN | SC, SEC. EDU. |
| 27 | WP(C)/676/2023 B/O | JYOTI BOROO Versus THE STATE OF ASSAM AND 4 ORS | MR G S UPPAL MR. K R PATGIRI MR G SARMA MR S DEKA | SC, HIGHER EDU MR. B D GOSWAMI (R-4,5) MR S BORTHAKUR (R3) MR. J M GOGOI (R-4,5) MR. D GOGOI (R3) |
| 28 | WP(C)/1035/2023 | Y. KAMALJIT SINGHA Versus THE STATE OF ASSAM AND 4 ORS. | MR. N H BARBHUIYA MS N J BEGUM | SC, ELEM. EDU GA, ASSAM |
| 29 | WP(C)/1250/2023 FIXED | TAPAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS | MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH | SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, (WPT&BC) MR. H ROHMAN (R-3) |
| 30 | WP(C)/1513/2023 B/O | TARANI BAISHYA @ TARANI KANTA BAISHYA Versus THE STATE OF ASSAM AND 4 ORS | MR. M DUTTA MR H BARUAH MR P P PHUKAN | SC, HIGHER EDU |
| 31 | WP(C)/1733/2023 FIXED | SMTI MADHURI BORTHAKUR Versus THE STATE OF ASSAM AND 6 ORS | MR. S K DAS MR R KARIM MR D BARMAN | MR S BORTHAKUR (R7) MR. A J RAJKHOWA (R7) MR. D GOGOI (R7) SC, N C T E SC, SEC. EDU. |
| 32 | WP(C)/2510/2023 | MUSHARAF SIKDAR Versus THE STATE OF ASSAM AND 5 ORS | MR. R ALI MR H A AHMED | GA, ASSAM SC, SEC. EDU. |
| 33 | WP(C)/3049/2023 B/O | ASHRAFUL ALOM AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR J ISLAM MR. A. HUSSAIN | SC, SEC. EDU. SC, BTC SC, FINANCE |
| 34 | WP(C)/3481/2023 | NAGEN CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS. | M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA | SC, ELEM. EDU SC, BTC SC, FINANCE |
| | WITH | | | |
| 35 | WP(C)/3009/2023 | SRIMATI JURI PRABHA MAZUMDAR Versus THE STATE OF ASSAM AND 9 ORS. | MR. M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA | SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE |
| | WITH | | | |
| 36 | WP(C)/3483/2023 | NIPUL TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS. | M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA | SC, ELEM. EDU SC, BTC SC, FINANCE |

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| 37 | WP(C)/4810/2023 FIXED | ABDUL KUDDUS Versus THE STATE OF ASSAM AND 4 ORS | MS. J DEKA MS. A TALUKDAR | SC, ELEM. EDU |
| 38 | WP(C)/5854/2023 | SAIKAT ROUTH Versus THE STATE OF ASSAM AND 7 ORS | MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN | SC, HIGHER EDU MR P S DEKA (r-6,7,8) MR. A CHETRY (r-6,7,8) |
| 39 | WP(C)/7515/2023 B/O | ABUAL HUSSAIN SK Versus THE STATE OF ASSAM AND 7 ORS | MR. K A MAZUMDER MR E AHMED MR A HAI T MAZUMDER | SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-7) MR. P K DEKA (r-7) MR. P DAIMARY (r-7) MR. R. KARIM (r-7) MR M Z RAHMAN (r-8) SC, SSA |
| ORDERS | | | | |
| 40 | Cont.Cas(C)/424/2017 | NABAMI CHETIA Versus PRITAM SAIKIA and ANR. | MR.A K MAHESWARI | MR.B TALUKDAR(R-2) MR.N SARMA(R-1) MR.D SAIKIA(Sr.Adv.)(R-2)(R-1) MR.N PHUKANR-1 |
| 41 | Cont.Cas(C)/214/2019 | KANTESWAR CHIRING Versus S. N. CHOUDHURY AND ANR. | MR. B P BORAH MR P J DUTTA MR R S RONGHANG | MR. D SAIKIA (R-1) MR. D SAIKIA (R-1) MR J ABEDIN (R2) MR S M T CHISTIE (R-1) MR S M T CHISTIE (R-1) MS. N PHUKAN (R2) MS. N PHUKAN (R2) MS H TERANGPI (R-2) SC, SEC. EDU. |
| 42 | WP(C)/188/2020 | BABITA BAYAN AND ANR. Versus THE STATE OF ASSAM AND 17 ORS. | MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI | SC, ELEM. EDU GA, ASSAM SC, SSA |
| 43 | Cont.Cas(C)/509/2020 | GANESH BURAGOHAİN Versus PREETAM SAIKIA, ACS AND 5 ORS | MRS P RAI MR. S DIHINGIA MR I HASSAN MR H BEZBARUA MS. P K DEVI | MR. D SAIKIA (R-1,5) MS. P CHAKRABORTY (R-1) MR. A PHUKAN (R-5) |
| 44 | Cont.Cas(C)/64/2022 | PHANI BORA Versus PRITAM SAIKIA AND ANR | MR. D C BORAH MR. K M HASSAN | MR. D SAIKIA MR. R MAZUMDAR MS. N PHUKAN |
| 45 | Cont.Cas(C)/422/2022 FIXED | LAKHESWAR KAKATI AND 17 ORS. Versus SHAHNAWAZ CHOUDHURY | MS D BORGHOAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH | MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR |
| 46 | Cont.Cas(C)/434/2022 FIXED | MOMTAZ BEGUM Versus DR. BIJOYA CHOUDHURY, ACS AND 4 ORS. | MR. A DEKA | MR S M T CHISTIE (R-2) MS. N PHUKAN (R-2) |
| 47 | Cont.Cas(C)/499/2022 FIXED | PROVATI DAS Versus SMTI SURANJANA SENAPATI, ACS AND ANR | MR. R ISLAM MR J ISLAM | MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MS. N PHUKAN (R-1) |
| 48 | WP(C)/4923/2022 | ABDULLAH @ MD. ABDULLAH @ ABUULLAHA Versus THE STATE OF ASSAM AND 8 ORS. | MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ | SC, ELEM. EDU GA, ASSAM SC, SSA |
| 49 | WP(C)/7006/2022 | SOUTH POINT SCHOOL AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR. S P CHOUDHURY MR. S. J. SARKAR | SC, ELEM. EDU MR. B SHARMA (R-4) SC, SEC. EDU. |
| 50 | Cont.Cas(C)/348/2023 | ADITYA BHUYAN AND 12 ORS Versus DR. BIJOYA CHOUDHURY AND ORS | MS D BORGHOAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH | MR S M T CHISTIE (R-2) MR P NAYAK (R-3) MS K DAS (R-2) |

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| 51 | Cont.Cas(C)/488/2023 | BIDYUT JYOTI BORA Versus DR. BIJOYA CHOUDHURY AND ORS | MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH | |
| 52 | WP(C)/3761/2023 B/O | SWAPAN KR NATH AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS | MRS A BUJARBARUAH MS N DAS | SC, ELEM. EDU SC, SEC. EDU. |
| 53 | WP(C)/6723/2023 | BISWAJIT YADAV Versus THE STATE OF ASSAM AND 6 ORS | MR. T J MAHANTA MR D MAHANTA | SC, HIGHER EDU MR. R P SARMAH (R-3,4,5) MR M R ADHIKARI (R-3,4,5) MS M BORAH (R-3,4,5) |
| 54 | Cont.Cas(C)/61/2024 | ZAHANARA BEGUM @ JAHANARA BEGUM Versus NARAYAN KONWAR | MD. A HUSSAIN MR. A S CHOUDHURY | |
| 55 | I.A.(Civil)/892/2024 BY SLIP in WP(C)/5524/2022 WITH WP(C)/5524/2022 | THE ASSAM UNIVERSITY AND 6 ORS Versus ANAMIKA YADAV ANAMIKA YADAV Versus THE ASSAM UNIVERSITY AND 6 ORS | SC, ASSAM UNIVERSITY MRS. R BORAH MR. D BORAH | MR. D BORAH SC, ASSAM UNIVERSITY SC, U G C |

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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|-----|-------------------|------------|----|------------|
| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR. S K SAHARIAH | 18-04-2024 | To | 06-05-2024 |
| 3) | MR. C CHOWDHURY | 20-04-2024 | To | 10-05-2024 |
| 4) | MR. I HUSSAIN | 20-04-2024 | To | 03-05-2024 |
| 5) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 6) | MR. M A CHOUDHURY | 22-04-2024 | To | 07-05-2024 |
| 7) | MR P C DEY | 26-04-2024 | To | 04-05-2024 |
| 8) | MR. B P SINHA | 25-04-2024 | To | 03-05-2024 |
| 9) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 10) | MR. D SAIKIA | 30-04-2024 | To | 04-05-2024 |
| 11) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 12) | MR. A R SIKDAR | 01-05-2024 | To | 03-05-2024 |
| 13) | MS. D SAIKIA | 01-05-2024 | To | 10-05-2024 |
| 14) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 15) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR FRIDAY THE 3RD DAY OF MAY, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE MANISH CHOUDHURY

[COURT NO: 12]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 P.M.**

**THE SPECIAL DIVISION BENCH AT PRINCIPAL SEAT,
GUWAHATI WILL SIT AFTER RISING OF THIS BENCH]**

MOTION

| | | | | |
|---|---------------------|---|----------|-------------|
| 1 | I.A.(CIVIL) 49/2024 | DR. R. ZECHANO EZONG AND 9 ORS | I IMCHEN | GOVT ADV NL |
| | IN WP(C) 289/2022 | VERSUS THE STATE OF NAGALAND AND 2 ORS | | |